**DIRECTORATE GENERAL OF FOREIGN TRADE**
**(DES-II SECTION)**

**DRAFT MINUTES OF THE NORMS COMMITTEE-II**
**MEETING No. 15/81-ALC2/2018 DATED 27.03.2019**

Please Note

i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 15/81 of Norms Committee-II for the year 2018-19 held on 27.03.2019 under the Chairmanship of Shri R. P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

| Sl. No. | Name & Designation | Department |
|---|---|---|
| 1. | Shri V.C. Agarwal, Consultant (TEC-3) | DGFT |
| 2. | Shri Shobhit Gupta, Dy. DGFT | DGFT |
| 3. | Shri Chandrakanth Reddy Mallu, Assistant DGFT | DGFT |

1. Minutes of Meeting No.12/81 scheduled on 13.02.2019 and held on 14.02.2019, Meeting No. 13/81 dated 27.02.2019 and Meeting No. 14/81 scheduled on 13.03.2019 and held on 14.03.2019 were circulated amongst the members. No comments have been received from any member on such minutes. Therefore, these minutes are unanimously approved.
2. Minutes of the cases discussed in the meeting are as below:-

**MEETING NUMBER** : 15/81-ALC2/2018 **MEETING DATE** : 27.03.2019

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| 1 | **Case No.: 1/23/81-ALC2/2017** | Party Name: BHARAT HEAVY ELECTRICALS LIMITED | Meet No/Date: 15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File : 01/81/050/00500/AM18/ | RLA File : 05/23/040/00041/AM10/ | Lic.No/Date:0510250513 08.10.2009 | |
| | **Decision:** The Committee considered the case as per agenda and observed that applicant's reply was sent to DHI on 24.01.2019. However, no comments have been received yet. The Committee decided to wait for the comments.<br><br>The case stands deferred. | | | |



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| 2 | **Case No.: 2/8/81-ALC2/2013** | Party Name: EPSILON BATTERIES PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00118/AM14/ | RLA File :08/24/040/00032/AM14/ | Lic.No/Date:0810120617 30.04.2013 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 16.03.2018 was sent to Consultant (TEC-1) on 30.01.2019. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 3 | **Case No.: 6/14/81-ALC2/2015** | Party Name: GLAZIUM FACADES PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Withdrawn |
| | HQ File :01/81/050/00271/AM16/ | RLA File :31/83/040/00067/AM16/ | Lic.No/Date:3110065618 03.09.2015 | |

**Decision:** The Committee considered the case as per agenda and observed that applicant had informed vide email dated 05.12.2018 that they had surrendered the licence to RA, Pune. An email was sent to RA, Pune to furnish surrender certificate on 24.01.2019 followed by a reminder on 15.02.2019. However, no reply received inspite of reminder. Hence, the Committee decided to withdraw the case in view of the applicant's email dated 05.12.2018 under intimation to RA, Pune.

Case is withdrawn.

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| 4 | **Case No.: 46/5/81-ALC2/2018** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00254/AM19/ | RLA File :10/80/040/00054/AM16/ | Lic.No/Date:1010059308 11.11.2015 | |

**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to MeitY. MeitY vide email dated 27.03.2019 has informed that it has received a reply from the applicant on 01.02.2019 against deficiency and the matter is under examination. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 5 | **Case No.: 25/22/81-ALC2/2015** | Party Name: LS CABLE INDIA PRIVATE LIMITED, | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00462/AM16/ | RLA File :05/23/040/00324/AM16/ | Lic.No/Date:0510396433 26.11.2015 | |

**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to DoT on 11.01.2019 for examination of the case. Therefore, the Committee decided to remind DoT.

The case stands deferred.

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| **Case No.: 56/2/81-ALC2/2018** | Party Name: PESHWA ENGINEERING & WIRE COMPANY | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00061/AM19/ | RLA File :52/24/040/00061/AM16/ | Lic.No/Date:5210041701 02.12.2015 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply was sent to DPIIT on 29.01.2019 for examination of the case. DPIIT vide F. No.: 12/3/2018-TSW dated 25.02.2019 informed that the case does not pertain to it. The case was deliberated in the meeting and on the recommendation of Consultant (TEC-3), the Committee decided to fix the following ad-hoc norms **with the conditions that the grade & technical specification of the items imported and that used in the resultant product should match**:

6

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73141410 | SS HEX WIRE MESH 1"x22gx1200MM (RM 14 L) | 88461.000 Sq. meter | 73129000 | SS304 Wire 22SWG (Wire Dia : 0.64mm-0.70mm), UTS: 65 to 75 N/mm2, Finish : Bright Finish, Package: DIN 200 spool. | 1.02 Kg/Kg content in the export product |

**Note: RA concerned may call the weight of finished product and calculate raw material accordingly.**

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 29/24/81-ALC2/2015** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| HQ File :01/81/050/00531/AM16/ | RLA File :10/24/040/00082/AM16/ | Lic.No/Date:1010059346 18.12.2015 | |

7 **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY on 29.02.2016 and MeitY vide letter No. 17(17)/2016-IPHW dated 21.03.2016 followed by a reminder dated 18.5.2016 issued a deficiency letter to the applicant. The applicant's reply dated 29.06.2016 was sent to MeitY. MeitY vide email dated 27.03.2019 informed that copy of application not received. Hence, the Committee decided to send copy of application to MeitY for examination of the case and expedite.

The case stands deferred.

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| **Case No.: 10/2/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00010/AM17/ | RLA File :10/24/040/00106/AM16/ | Lic.No/Date:1010059409 16.02.2016 | |

8 **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(21)/2016-IPHW dated 13.03.2019. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

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| 9 | **Case No.: 11/2/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00011/AM17/ | RLA File :10/24/040/00107/AM16/ | Lic.No/Date:1010059410 16.02.2016 | |
| | **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(22)/2016-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)<br><br>RA concerned may take suitable consequential action accordingly. | | | |

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| 10 | **Case No.: 6/6/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00072/AM17/ | RLA File :10/24/040/00111/AM16/ | Lic.No/Date:1010059426 04.03.2016 | |
| | **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(29)/2016-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)<br><br>RA concerned may take suitable consequential action accordingly. | | | |

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| 11 | **Case No.: 8/6/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00074/AM17/ | RLA File :10/24/040/00118/AM16/ | Lic.No/Date:1010059434 21.03.2016 | |
| | **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(30)/2016-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)<br><br>RA concerned may take suitable consequential action accordingly. | | | |

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| 12 | **Case No.: 2/6/81-ALC2/2017** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00142/AM18/ | RLA File :10/24/040/00008/AM17/ | Lic.No/Date:1010059489 24.05.2016 | |
| | **Decision:** The Committee considered the case as per agenda and noted that MeitY vide email dated 27.03.2019 informed that they don't have copy of application. The Committee also observed that the copy of application is not available in the file. Hence, the Committee decided to seek from the applicant and concerned RA to furnish another hard copy of the application for examination of the case.<br><br>The case stands deferred. | | | |

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| 13 | **Case No.: 20/14/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00271/AM17/ | RLA File :10/24/040/00031/AM17/ | Lic.No/Date:1010059568 28.07.2016 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(37)/2016-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)

RA concerned may take suitable consequential action accordingly.

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| 14 | **Case No.: 2/17/81-ALC2/2016** | Party Name: BHARAT HEAVY ELECTRICALS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00337/AM17/ | RLA File :11/24/040/00002/AM17/ | Lic.No/Date:1110028230 22.09.2016 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by DHI vide their U. O. No.: DES-2/BHEL/GENR-1-2019-HEI dated 01.02.2019:

**Export Products**

| ITCHS Code | Export item | Quantity |
|---|---|---|
| 85110000 | 4 MW, 11 kV, 750 RPM Alternator **(Each Alternator containing 12.019 MT of CRNGO)** | 4.000 Number **(Each having weight of 23 MT)** |
| 85110000 | 2 MW, 11 kV, 750 RPM Alternator **(Each Alternator containing 4.046 MT of CRNGO)** | 1.000 Number **(Each having weight of 8.700 MT)** |

**Import Products**

| Sl. No. | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|
| 1 | 72251100 | COLD ROLLED NON-GRAIN ORIENTED SHEET STEEL (CRNGO) | Allowed percentage wastage as per SION C-297 or claimed by applicant with accountability clause, whichever is lower. |
| 2 | 85000000 | POLYESTER GLASS TAPE | May be deleted |
| 3 | 85460000 | CONDUCTING FLEECE TAPE | May be deleted |
| 4 | 85460000 | SEMICONDUCTING TAPE | May be deleted |
| 5 | 39070000 | EPOXY RESIN | May be deleted |
| 6 | 39130000 | HARDNER | May be deleted |
| 7 | 85440000 | COPPER TAPED CONDUCTOR | May be deleted |

RA concerned may take suitable consequential action accordingly adding the detail of weights as above.

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| **Case No.: 106/10/81-ALC2/2018** | Party Name: MPP TECHNOLOGIES PRIVATE LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00587/AM19/ | RLA File :07/24/040/00236/AM17/ | Lic.No/Date:0710110550 21.10.2016 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by DHI vide their U. O. No.: DES-2/MPPT/Tr-1-2019-HEI dated 31.01.2019 on repeat basis as ratified for AA No. 0710103837 dated 01.05.2014:

| ITCHS Code | Export item | Quantity | Sl. No. | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|---|
| 85049010 | CORRUGATED FINWALL TRANSFORMER TANKS/ CORRUGATED FINWALLS | 1000000.000 Kg | 1 | 72091620 | CRCA NON ALLOY STEEL SHEETS IN COILS -JISG3141 SPCCT-SD | 1.05 Kg/Kg content in the export product |
| | | | 2 | 72083830 | H.R.NON ALLOY STEEL SHEETS IN COILS-JISG3101SS400 | 1.05 Kg/Kg content in the export product |
| | | | 3 | 72083730 | H.R.NON ALLOY STEEL SHEETS IN COILS JISG3101SS400 | 1.05 Kg/Kg content in the export product |
| | | | 4 | 32081090 | RELVEANT PAINT MATERIAL - INTERNALLY/EXTERNALLY COATING AND PAINTING MATERIAL ALLOWED ON ACTUAL REQUIREMENT BASIS UPTO 4% OF FOB VALUE OF EXPORTS | As per SION C-1647 |
| | | | 5 | 72299021 | WELDING WIRE | Within 2% of the weight of the steel sheet/plate to be welded |
| | | | 6 | 72051021 | STEEL GRITS | As per SION C-1647 |
| | | | 7 | 44071020 | PACKING MATERIAL PINE WOOD- (CUT TO SIZE INDUSTRIAL GRADE HEAT TREAT DRY SAWN) | As per packaging policy of material |

RA concerned may take suitable consequential action accordingly and also see that the party makes import of items as per HSN stated above.

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| 16 | **Case No.: 64/18/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00415/AM17/ | RLA File :10/24/040/00068/AM17/ | Lic.No/Date:1010059638 25.10.2016 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(41)/2016-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)

RA concerned may take suitable consequential action accordingly.

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| 17 | **Case No.: 10/11/81-ALC2/2018** | Party Name: MICRO TECH.CNC PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00626/AM19/ | RLA File :04/24/040/00128/AM17/ | Lic.No/Date:0410162481 09.11.2016 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 25.03.2019. However, no reply has been received yet. The Committee decided to wait for the reply of the applicant.

The case stands deferred.

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| 18 | **Case No.: 13/20/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00446/AM17/ | RLA File :10/24/040/00081/AM17/ | Lic.No/Date:1010059661 06.12.2016 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(3)/2017-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)

RA concerned may take suitable consequential action accordingly.

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| 19 | **Case No.: 41/22/81-ALC2/2016** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00546/AM17/ | RLA File :05/24/040/00477/AM17/ | Lic.No/Date:0510401091 05.01.2017 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.02.2019 was sent to Consultant (TEC-3) for examination. However, Consultant (TEC-3) informed in meeting that the applicant has not given answer to the queries raised in the D/L issued to in its reply. The applicant has given reference to SION which pertains to different product. Hence, the Committee decided to call the applicant for personal hearing along with following information in the NC meeting:

1. Composition of Export item.
2. Calculation of material required along with wastage with justification.

The case stands deferred.

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| 20 | **Case No.: 26/23/81-ALC2/2016** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00573/AM17/ | RLA File :05/24/040/00503/AM17/ | Lic.No/Date:0510401264 12.01.2017 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.02.2019 was sent to Consultant (TEC-3) for examination. However, Consultant (TEC-3) informed in meeting that the applicant has not given answer to the queries raised in the D/L issued to in its reply. The applicant has given reference to SION which pertains to different product. Hence, the Committee decided to call the applicant for personal hearing along with following information in the NC meeting:

1. Composition of Export item.
2. Calculation of material required along with wastage with justification.

The case stands deferred.

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| 21 | **Case No.: 13/25/81-ALC2/2016** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00608/AM17/ | RLA File :10/24/040/00095/AM17/ | Lic.No/Date:1010059691 13.01.2017 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(22)/2017-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)

RA concerned may take suitable consequential action accordingly.

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| 22 | **Case No.: 10/1/81-ALC2/2017** | Party Name: FCI OEN CONNECTORS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00647/AM17/ | RLA File :10/24/040/00104/AM17/ | Lic.No/Date:1010059721 15.02.2017 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(23)/2017-IPHW dated 13.03.2019. (Copy enclosed at the end of the minutes)

RA concerned may take suitable consequential action accordingly.

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| 23 | **Case No.: 8/19/81-ALC2/2017** | Party Name: THERMO CABLES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00381/AM18/ | RLA File :09/24/040/00498/AM17/ | Lic.No/Date:0910064738 01.03.2017 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by DPIIT was sent to the applicant on 27.11.2018 followed by reminder on 15.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject the case under intimation to concerned RA.

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 7/11/81-ALC2/2017** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00245/AM18/ | RLA File :03/95/040/00155/AM18/ | Lic.No/Date:0310813563 25.05.2017 | |

24 **Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310814089 dated 19.06.2017 **with the condition that the applicant is allowed to import only secondary material and export must consist of SS semi-finished perforated strips with perforated Pattern No. SSPS/PI-01:-**

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi finished perforated strips Grade 316 (net content of Stainless Steel Sheets / Coils 19.000 MT) | 19.000 M.T | 72199090 | Stainless Steel /secondary sheets / coils grade 316 **of the same thickness** | Import quantity allowed as 2.37 kg/kg of export product after 1/3rd recovery. |

**Note: (i) Grade & technical specification of stainless steel should match in export & import products.**
**(ii) The word 'Prime' has been deleted from description of import item.**

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 7/18/81-ALC2/2017** | Party Name: JINDAL SAW LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| HQ File :01/81/050/00356/AM18/ | RLA File :05/23/040/00190/AM18/ | Lic.No/Date:0510403717 18.08.2017 | |

25 **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per recommendation by Consultant (TEC-3) on the basis of study report dated 27.02.2019:

1. Surface area of pipe to be coated.
2. Thickness of individual coating.
3. Net content of steal.

The case stands deferred.

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| **Case No.: 28/20/81-ALC2/2017** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| HQ File :01/81/050/00418/AM18/ | RLA File :05/24/040/00268/AM18/ | Lic.No/Date:0510404060 21.09.2017 | |

26 **Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.02.2019 was sent to Consultant (TEC-3) for examination. However, Consultant (TEC-3) informed in meeting that the applicant has not given answer to the queries raised in the D/L issued to in its reply. The applicant has given reference to SION which pertains to different product. Hence, the Committee decided to call the applicant for personal hearing along with following information in the NC meeting:

1. Composition of Export item.
2. Calculation of material required along with wastage with justification.

The case stands deferred.



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| 27 | **Case No.: 41/20/81-ALC2/2017** | Party Name: JINDAL SAW LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00431/AM18/ | RLA File :05/23/040/00287/AM18/ | Lic.No/Date:0510404464 01.11.2017 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

**Export Items:**

1. Add "4 sets and 32.865 MT" alongwith quantity in meter.
2. Add "303 sets and 3532.700 MT" alongwith quantity in meter.
3. Add "865 sets and 5274050 MT" alongwith quantity in meter.

**Import items:**

1. Quantity of import item No. 1 to 5, 7 to 11 & 13 to 17 is allowed as per SION C-593.
2. Quantity of import item No. 6 is allowed on net to net basis as per GN-4. (The words "A/R PINS AND O RINGS ALSO WITH ALL TOOLS & ACCESSORIES" may be deleted.
3. Quantity of import item No. 12 is allowed on net to net basis as per GN-4. (The words " & O RINGS, CLAMPS ALSO WITH ALL TOOLS & ACCESSORIES" may be deleted.
4. Quantity of import item No. 18 is allowed on net to net basis as per GN-4. (The words "WITH ALL TOOLS & ACCESSORIES" may be deleted.

RA concerned may take suitable consequential action accordingly.

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| 28 | **Case No.: 38/21/81-ALC2/2017** | Party Name: SCHOCH REEDS INDIA PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00479/AM18/ | RLA File :03/95/040/00626/AM18/ | Lic.No/Date:0310816795 03.11.2017 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter raised by Consultant (TEC-3) was sent to the applicant on 14.12.2018 followed by reminder on 04.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject the case under intimation to concerned RA.

RA concerned may take suitable consequential action accordingly.

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| 29 | **Case No.: 5/7/81-ALC2/2018** | Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00382/AM19/ | RLA File :04/24/040/00158/AM18/ | Lic.No/Date:0410163694 14.11.2017 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application has been received on 12.03.2019 and decided to refer the case to DPIIT for examination of the case.

The case stands deferred.

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| 30 | **Case No.: 4/3/81-ALC2/2018** | Party Name: DYNAMIC CABLES PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00081/AM19/ | RLA File :13/24/040/00028/AM18/ | Lic.No/Date:1310048780 15.11.2017 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply has been received on 19.02.2019 and decided to forward to Consultant (TEC-3) for examination of the case.<br><br>The case stands deferred. | | | |

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| 31 | **Case No.: 29/24/81-ALC2/2017** | Party Name: SCHOCH REEDS INDIA PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00531/AM18/ | RLA File :03/95/040/00672/AM18/ | Lic.No/Date:0310817121 17.11.2017 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter raised by Consultant (TEC-3) was sent to the applicant on 14.12.2018 followed by reminder on 04.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject the case under intimation to concerned RA.<br><br>RA concerned may take suitable consequential action accordingly. | | | |

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| 32 | **Case No.: 7/21/81-ALC2/2017** | Party Name: BERGEN PIPE SUPPORTS INDIA PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00448/AM18/ | RLA File :04/24/040/00153/AM18/ | Lic.No/Date:0410163738 28.11.2017 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.<br><br>The case stands deferred. | | | |

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| 33 | **Case No.: 25/24/81-ALC2/2017** | Party Name: R.R.KABEL LIMITED, | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00527/AM18/ | RLA File :03/95/040/00670/AM18/ | Lic.No/Date:0310817483 04.12.2017 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant was requested on 31.12.2018 to furnish following information for examination of the case:<br><br>1. Sl. No. 12 of the Standard Deficiency Format.<br>2. Name of base polymer for item No. 2.<br>3. Name of catalyst for item No. 3.<br><br>Also, the Committee noted that applicant's reply of issued DL was received on 22.02.2019 and sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, Consultant (TEC-3) informed that the applicant's reply is deficient. Hence, the Committee decided to seek again from the applicant to furnish following information for examination of the case:<br><br>1. Export product is reduced from 18000 Km to 13983 km.<br>2. Process show armoring & sheathing but input for these not taken into account for material balancing. | | | |



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3. Process show use of PVC/XLPE but import item is different.
4. Cross section diagram & calculations not given.

The case stands deferred.

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| | **Case No.: 38/24/81-ALC2/2017** | Party Name: JINDAL SAW LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00540/AM18/ | RLA File :05/23/040/00350/AM18/ | Lic.No/Date:0510404940 14.12.2017 | |

34 **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information for examination of the case as per advice of Consultant (TEC-3):

1. Surface area of pipe to be coated.
2. Thickness of individual coatings.
3. Net content of steel.

The case stands deferred.

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| | **Case No.: 27/24/81-ALC2/2017** | Party Name: REXNORD ELECTRONICS & CONTROLS LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| 35 | HQ File :01/81/050/00529/AM18/ | RLA File :03/95/040/00781/AM18/ | Lic.No/Date:0310818017 26.12.2017 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply has been received on 01.02.2019 and decided to forward to Consultant (TEC-3) for examination of the case.

The case stands deferred.

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| | **Case No.: 2/24/81-ALC2/2017** | Party Name: GANGES INTERNATIONALE (P) LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00504/AM18/ | RLA File :04/24/040/00197/AM18/ | Lic.No/Date:0410163844 29.12.2017 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3):

36

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73269099 | HD CLAW AND BALLAST TRAY **(Made of prime hot dip Zinc coated steel sheet of relevant grade)** | 287.250 M.T | 72104900 | PRIME HOT DIP ZINC COATED STEEL/**SHEET** COIL | 1.05 Kg/Kg content in the export product |

**Note:**

4. **The words "Made of prime hot dip Zinc coated steel sheet of relevant grade" may be added in the description of the export product.**
5. **The word "Sheet" may be added in the description of the import product.**

RA concerned may take suitable consequential action accordingly.

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| 37 | **Case No.: 26/2/81-ALC2/2018** | Party Name: APL APOLLO TUBES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00031/AM19/ | RLA File :05/23/040/00379/AM18/ | Lic.No/Date:0510405204 02.01.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 05.02.2019 was forward to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, on comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| 38 | **Case No.: 43/3/81-ALC2/2018** | Party Name: GRAVITA INDIA LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00120/AM19/ | RLA File :13/24/040/00046/AM18/ | Lic.No/Date:1310048823 04.01.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that the applicant's reply dated 18.12.2018 is not complete. Hence, the Committee decided to seek again from the applicant to furnish following information:

1. Percentage of lead content in import and export product.

The case stands deferred.

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| 39 | **Case No.: 34/2/81-ALC2/2018** | Party Name: DEEP SUN INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00039/AM19/ | RLA File :31/83/040/00127/AM18/ | Lic.No/Date:3110066959 10.01.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter seeking certain information was sent to the applicant on 18.12.2018 followed by final reminder on 04.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject case under intimation to concern RA.

RA concerned may take suitable consequential action accordingly.

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| 40 | **Case No.: 55/3/81-ALC2/2018** | Party Name: JUPITER INTERNATIONAL LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00132/AM19/ | RLA File :02/24/040/00158/AM18/ | Lic.No/Date:0210208134 16.01.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter seeking certain information was sent to the applicant on 07.02.2019 followed by final reminder on 15.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject case under intimation to concern RA.

RA concerned may take suitable consequential action accordingly.

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| 41 | **Case No.: 110/3/81-ALC2/2018** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00187/AM19/ | RLA File :05/24/040/00433/AM18/ | Lic.No/Date:0510405429 23.01.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.02.2019 was sent to Consultant (TEC-3) for examination. However, Consultant (TEC-3) informed in meeting that the applicant has not given answer to the queries raised in the D/L issued to in its reply. The applicant has given reference to SION which pertains to different product. Hence, the Committee decided to call the applicant for personal hearing along with following information in the NC meeting:

1. Composition of Export item.
2. Calculation of material required along with wastage with justification.

The case stands deferred.

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| 42 | **Case No.: 33/5/81-ALC2/2018** | Party Name: COSMOS ENGITECH PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00241/AM19/ | RLA File :34/24/040/00291/AM18/ | Lic.No/Date:3410043830 24.01.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 12.02.2019 has not yet been forwarded to Consultant (TEC-3) for examination of the case. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3).

The case stands deferred.

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| 43 | **Case No.: 10/3/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00087/AM19/ | RLA File :03/94/040/00759/AM18/ | Lic.No/Date:0310818724 25.01.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

| Sl. No. | ITCHS Code | Import Item | Quantity Recommended |
|---|---|---|---|
| 1 | 74081190 | COPPER WIRE ROD : 8 MM DIA | Net + 1% wastage |
| 2 | 76011010 | PRIMARY UNALLOYED ALLUMINIUM | Net + 1% wastage |
| 3 | 39011090 | XLPE COMPOUND | Net + 2.5% wastage |
| 4 | 39019090 | Semi Conducting Compound | Net + 2.5% wastage |
| 5 | 39042110 | PVC RESIN | Net + 1% wastage |
| 6 | 29173200 | Plasticiser (DOP) | Net + 1% wastage |
| 7 | 39012000 | HIGH DENSITY POLYETHYLENE (HDPE) | Net + 2% wastage |
| 8 | 76072090 | CO-POLYMER COATED ALUMINIUM TAPE | Net + 1% wastage |
| 9 | 74101100 | COPPER TAPE | Net + 1% wastage |
| 10 | 72172010 | G. I. Wire | Net + 1% wastage |

RA concerned may take suitable consequential action accordingly.

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| 44 | **Case No.: 9/3/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00086/AM19/ | RLA File :34/24/040/00180/AM18/ | Lic.No/Date:3410043839 30.01.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant was requested on 27.11.2018 to furnish following information for examination of the case:

1. Sl. No. 2, 3 & 11 of the Standard Deficiency Format.

Also, the Committee noted that applicant's reply of issued DL was received on 05.02.2019 and sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, Consultant (TEC-3) informed that the applicant's reply is deficient. Hence, the Committee decided to seek again from the applicant to furnish following information for examination of the case:

1. Calculation of raw material requirement.

The case stands deferred.

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| 45 | **Case No.: 123/5/81-ALC2/2018** | Party Name: SHIVALIK BIMETAL CONTROLS LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00331/AM19/ | RLA File :05/24/040/00521/AM18/ | Lic.No/Date:0510405455 30.01.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 46 | **Case No.: 76/3/81-ALC2/2018** | Party Name: PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Rejected |
| | HQ File :01/81/050/00153/AM19/ | RLA File :07/24/040/00221/AM18/ | Lic.No/Date:0710112779 06.02.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) was sent to the applicant on 27.11.2018 followed by reminder on 04.02.2019. However, no reply has been received yet. Hence, the Committee decided to reject the case under intimation to concerned RA.

RA concerned may take suitable consequential action accordingly.

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| 47 | **Case No.: 9/3/81-ALC2/2018** | Party Name: DYNAMIC FLOW PRODUCTS PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00106/AM19/ | RLA File :03/94/040/00873/AM18/ | Lic.No/Date:0310819096 12.02.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply has been received on 27.02.2019 and decided to forward to Consultant (TEC-3) for examination of the case.

The case stands deferred.



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| 48 | **Case No.: 99/3/81-ALC2/2018** | Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00176/AM19/ | RLA File :04/24/040/00232/AM18/ | Lic.No/Date:0410163989 16.02.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 04.02.2019 was sent to Consultant (TEC-1) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 49 | **Case No.: 3/2/81-ALC2/2018** | Party Name: ANGELS ALUMINIUM CORPORATION | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00008/AM19/ | RLA File :03/94/040/00933/AM18/ | Lic.No/Date:0310819231 19.02.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 17.02.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind MSME for comments.<br><br>The case stands deferred. | | | |

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| 50 | **Case No.: 34/5/81-ALC2/2018** | Party Name: COSMOS ENGITECH PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00242/AM19/ | RLA File :34/24/040/00315/AM18/ | Lic.No/Date:3410043899 19.02.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant has furnished a reply dated 12.02.2019 to the deficiency letter dated 27.11.2018. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3).<br><br>The case stands deferred. | | | |

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| 51 | **Case No.: 72/2/81-ALC2/2018** | Party Name: VEER-O-METALS PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00077/AM19/ | RLA File :07/24/040/00323/AM18/ | Lic.No/Date:0710112880 26.02.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 06.02.2019 was sent to MSME for examination of the case on 18.02.2019 followed by a reminder on 26.03.2019. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| **Case No.: 7/2/81-ALC2/2018** | Party Name: NEO POWER ELECTRONICS & PROJECTS PVT.LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00012/AM19/ | RLA File :03/95/040/01069/AM18/ | Lic.No/Date:0310819845 15.03.2018 | |

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**Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

| ITCHS Code | Export item | Quantity | Sl. No. | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|---|
| 85072000 | SUBMARINE BATTERY EK 204 OF COMPRISING OF 248 DRY CELLS WITH ACCESSORIES FOR SUBMARINE BATTERY TYPE KILLOS 636 ACCESSORIES AS PER ATTACHED LIST TO CONTRACT ( LEAD ACID ACCUMULATORS ) | 1.000 Set **(Weight= 153.284 MT)** | 1 | 78011000 | LEAD 99.99% | 1.02 Kg/Kg content in the export product as per SION C-1058 |
| | | | 2 | 81101000 | ANTIMONY | 1.02 Kg/Kg content in the export product as per SION C-1058 |
| | | | 3 | 74031100 | COPPER WIRE ROD | 1.02 Kg/Kg content in the export product |
| | | | 4 | 59119090 | GAUNTLETS | Net to net |
| | | | 5 | 39219099 | DARAK 5005 SEPARATORS | Net to net |
| | | | 6 | 85079000 | DEAERATOR A 515 | As applied for |
| | | | 7 | 86140000 | INDULIN AT | As applied for |
| | | | 8 | 85079090 | SURFACE MAT | As applied for |
| | | | 9 | 44079990 | OAK WOOD POWDER | May be deleted |
| | | | 10 | 56013000 | DYNEL FLOSS | As applied for |

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 42/2/81-ALC2/2018** | Party Name: GRUNER INDIA PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00047/AM19/ | RLA File :05/23/040/00483/AM18/ | Lic.No/Date:0510405916 20.03.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by DHI vide their U. O. No.: DES-2/GIPL/RELY-1-2019-HEI dated 31.01.2019:

| ITCHS Code | Export item | Quantity | Sl. No. | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|---|
| 85364900 | RELAY | 26500.000 Number | 1 | 73209090 | 743-KFDR-001-A - Spring Blade | 5300 Numbers with accountability clause |
| | | | 2 | 73209090 | 743-KFDR-002-A - Spring Blade | 5300 Numbers with accountability clause |
| | | | 3 | 73209090 | 743-KFDR-003-A - | 5300 Numbers with |



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| | | | | | Spring Blade | accountability clause |
| | | | 4 | 85389000 | KSTK-B8020-20SO-01-Silver Alloy Contacts | 106000 Numbers with accountability clause |
| | | | 5 | 85389000 | KSTK-C8015-34SO-01 - Silver Alloy Contacts | 106000 Numbers with accountability clause |
| | | | 6 | 85059000 | 740-MGNT-001-A - Magnet non Magnetised | 26500 Numbers with accountability clause |
| | | | 7 | 73209090 | Brazing Tin (Strips) | As per SION C-1647 |

RA concerned may take suitable consequential action accordingly.

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| 54 | **Case No.: 70/3/81-ALC2/2018** | Party Name: NTL ELECTRONICS INDIA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00147/AM19/ | RLA File :05/24/040/00632/AM18/ | Lic.No/Date:0510406052 05.04.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant was requested on 01.01.2019 to furnish following information for examination of the case:

1. Sl. No. 1, 8, 9, 11 & 15 of the Standard Deficiency Format.

Also, the Committee noted that applicant's reply of issued DL was received on 25.01.2019 and sent to Consultant (TEC-3) for examination of the case. However, Consultant (TEC-3) informed that the applicant's reply is incomplete and did not contain any information as asked in deficiency letter. Hence, the Committee decided to give the applicant last opportunity to furnish above information:

The case stands deferred.

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| 55 | **Case No.: 71/2/81-ALC2/2018** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00076/AM19/ | RLA File :05/24/040/00016/AM19/ | Lic.No/Date:0510406155 19.04.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.02.2019 was sent to Consultant (TEC-3) for examination. However, Consultant (TEC-3) informed in meeting that the applicant has not given answer to the queries raised in the D/L issued to in its reply. The applicant has given reference to SION which pertains to different product. Hence, the Committee decided to call the applicant for personal hearing along with following information in the NC meeting:

1. Composition of Export item.
2. Calculation of material required along with wastage with justification.

The case stands deferred.

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| 56 | **Case No.: 82/10/81-ALC2/2018** | Party Name: VIKARSH NANO TECHNOLOGY AND ALLOYS PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00563/AM19/ | RLA File :31/83/040/00039/AM19/ | Lic.No/Date:3110067083 16.06.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that MeitY informed vide email dated 27.03.2019 that a deficiency letter No. 17(3)2019-IPHW has been issued to the applicant on 20.02.2019. Hence, the Committee decided to defer the case and wait for comments.

The case stands deferred.



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| 57 | **Case No.: 81/10/81-ALC2/2018** | Party Name: INDUSTRIAL METAL POWDERS INDIA PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00562/AM19/ | RLA File :31/83/040/00052/AM19/ | Lic.No/Date:3110067107 06.07.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that DPIIT informed vide their F. No. : P-47014/10/2019-TSW dated 11.02.2019 that the ITCHS code (7203) of the export item concerns to MoS. Hence, the Committee decided to refer the case to MoS for examination.

The case stands deferred.

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| 58 | **Case No.: 108/10/81-ALC2/2018** | Party Name: APL METALS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00589/AM19/ | RLA File :02/24/040/00069/AM19/ | Lic.No/Date:0210208615 01.08.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 59 | **Case No.: 18/10/81-ALC2/2018** | Party Name: STERLITE POWER TRANSMISSION LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00499/AM19/ | RLA File :03/95/040/00359/AM19/ | Lic.No/Date:0310822770 01.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 08.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.

The case stands deferred.

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| 60 | **Case No.: 5/10/81-ALC2/2018** | Party Name: MODISON METALS LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00486/AM19/ | RLA File :03/95/040/00439/AM19/ | Lic.No/Date:0310822894 07.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application has not yet been forwarded to DHI for examination of the case as decided in the Meeting No. 10/81 dated 16.01.2019. Hence, the Committee decided to forward the copy of application to DHI.

The case stands deferred.

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| 61 | **Case No.: 124/10/81-ALC2/2018** | Party Name: TBEA ENERGY (INDIA) PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00605/AM19/ | RLA File :34/24/040/00146/AM19/ | Lic.No/Date:3410044397 08.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that DHI informed vide their U. O. No.: DES-2/TBEA/Tr-1-2019-HEI that the information indicated at para B of Appendix 4E of application provided



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the description of the export product is not compatible with the inputs. Hence, the Committee decided to seek the requisite information from the applicant.

The case stands deferred.

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| **Case No.: 7/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00488/AM19/ | RLA File :03/95/040/00458/AM19/ | Lic.No/Date:0310822995 13.08.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

62

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi furnished perforated strips Grade 410 / 201 / 304 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 410 / 201 / 304 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 8/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00489/AM19/ | RLA File :03/95/040/00472/AM19/ | Lic.No/Date:0310823000 13.08.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

63

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi furnished perforated strips Grade 410 / J3 / 201 / 304 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 410 / J3 / 201 / 304 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note : Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.



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| | **Case No.: 9/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00490/AM19/ | RLA File :03/95/040/00460/AM19/ | Lic.No/Date:0310822997 13.08.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

64

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi furnished perforated strips Grade 410 / J3 / 201 / 304 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 410 / J3 / 201 / 304 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note : Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.

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| | **Case No.: 92/10/81-ALC2/2018** | Party Name: SEIKODENKI INDIA PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| 65 | HQ File :01/81/050/00573/AM19/ | RLA File :04/24/040/00108/AM19/ | Lic.No/Date:0410164592 13.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 11.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.

The case stands deferred.

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| | **Case No.: 95/10/81-ALC2/2018** | Party Name: TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| 66 | HQ File :01/81/050/00576/AM19/ | RLA File :04/24/040/00103/AM19/ | Lic.No/Date:0410164589 13.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that hard copy of application is not available for examination of the case. Hence, the Committee decided to seek from the applicant and concerned RA to furnish the hard copy of the application.

The case stands deferred.

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| 67 | **Case No.: 44/10/81-ALC2/2018** | Party Name: WAGO PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00525/AM19/ | RLA File :05/24/040/00311/AM19/ | Lic.No/Date:0510407598 23.08.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application has not yet been referred to Consultant (TEC-1) for examination as decided in the Meeting No. 10/81 dated 16.01.2019. Hence, the Committee decided to forward the copy of application to Consultant (TEC-1) for examination.<br><br>The case stands deferred. | | | |

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| 68 | **Case No.: 12/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00493/AM19/ | RLA File :03/95/040/00402/AM19/ | Lic.No/Date:0310823286 27.08.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 27.02.2019 has not yet been forwarded to Consultant (TEC-3) for examination of the case. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3).<br><br>The case stands deferred. | | | |

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| 69 | **Case No.: 16/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00497/AM19/ | RLA File :03/95/040/00464/AM19/ | Lic.No/Date:0310823285 27.08.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 08.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.<br><br>The case stands deferred. | | | |

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| 70 | **Case No.: 127/10/81-ALC2/2018** | Party Name: WELSPUN CORP LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00608/AM19/ | RLA File :34/24/040/00181/AM19/ | Lic.No/Date:3410044441 27.08.2018 | |
| | **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):<br><br>1. Type of weld used to manufacture pipe.<br>2. Surface area of pipe to be coated.<br>3. Thickness of individual coatings.<br>4. Net content of steel in coated pipes.<br><br>The case stands deferred. | | | |

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| 71 | **Case No.: 125/10/81-ALC2/2018** | Party Name: WELSPUN CORP LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00606/AM19/ | RLA File :34/24/040/00180/AM19/ | Lic.No/Date:3410044442 27.08.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Type of weld used to manufacture pipe.
2. Surface area of pipe to be coated.
3. Thickness of individual coatings.
4. Net content of steel in coated pipes.

The case stands deferred.

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| 72 | **Case No.: 126/10/81-ALC2/2018** | Party Name: WELSPUN CORP LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00607/AM19/ | RLA File :34/24/040/00182/AM19/ | Lic.No/Date:3410044438 27.08.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Type of weld used to manufacture pipe.
2. Surface area of pipe to be coated.
3. Thickness of individual coatings.
4. Net content of steel in coated pipes.

The case stands deferred.

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| 73 | **Case No.: 6/11/81-ALC2/2018** | Party Name: JAMMU PIGMENTS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00622/AM19/ | RLA File :13/24/040/00094/AM19/ | Lic.No/Date:1310049050 29.08.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 25.03.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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| 74 | **Case No.: 6/10/81-ALC2/2018** | Party Name: OETIKER INDIA PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00487/AM19/ | RLA File :03/95/040/00534/AM19/ | Lic.No/Date:0310823417 29.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to MSME on 16.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind MSME for comments.

The case stands deferred.

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| 75 | **Case No.: 110/10/81-ALC2/2018** | Party Name: EFD INDUCTION PRIVATE LIMITED, | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00591/AM19/ | RLA File :07/24/040/00127/AM19/ | Lic.No/Date:0710113789 30.08.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that DHI informed vide their U. O. No. : DES-2/EFDI/Tr-1-2018-HEI dated 15.01.2019 that the ITCHS code of the item concerns to DPIIT/MSME. Hence, the Committee decided to refer the case to MSME for examination.

The case stands deferred.

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| 76 | **Case No.: 109/10/81-ALC2/2018** | Party Name: ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00590/AM19/ | RLA File :07/24/040/00139/AM19/ | Lic.No/Date:0710113788 30.08.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 77 | **Case No.: 2/11/81-ALC2/2018** | Party Name: VENKATESWARA WIRES PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00618/AM19/ | RLA File :13/24/040/00089/AM19/ | Lic.No/Date:1310049054 31.08.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 25.03.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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| 78 | **Case No.: 102/10/81-ALC2/2018** | Party Name: LALBABA SEAMLESS TUBES PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00583/AM19/ | RLA File :02/24/040/00086/AM19/ | Lic.No/Date:0210208674 04.09.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 79 | **Case No.: 105/10/81-ALC2/2018** | Party Name: LEITWIND SHRIRAM MANUFACTURING LIMITED, | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00586/AM19/ | RLA File :04/24/040/00051/AM19/ | Lic.No/Date:0410164657 07.09.2018 | |



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**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-1) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| **Case No.: 14/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00495/AM19/ | RLA File :03/95/040/00564/AM19/ | Lic.No/Date:0310823635 07.09.2018 | |

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**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi furnished perforated strips Grade 410 / J3 / 201 / 304 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 410 / J3 / 201 / 304 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note : Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 15/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00496/AM19/ | RLA File :03/95/040/00565/AM19/ | Lic.No/Date:0310823636 07.09.2018 | |

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**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi furnished perforated strips Grade 410 / J3 / 201 / 304 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 410 / J3 / 201 / 304 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note : Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.



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| 82 | **Case No.: 1/11/81-ALC2/2018** | Party Name: RAJASTHAN CABLE & CONDUCTORS PVT. LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00617/AM19/ | RLA File :13/24/040/00091/AM19/ | Lic.No/Date:1310049060 07.09.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 25.03.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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| 83 | **Case No.: 19/10/81-ALC2/2018** | Party Name: VEDANTA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00500/AM19/ | RLA File :03/95/040/00506/AM19/ | Lic.No/Date:0310823651 07.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that in the earlier meeting of NC held on 16.01.2019, the committee observed that import and export items are not clear. It appeared that import and export items are interchanged. Hence, a deficiency letter for clarification was sent to the applicant and concerned RA on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to remind the applicant and concerned RA for the same.

The case stands deferred.

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| 84 | **Case No.: 111/10/81-ALC2/2018** | Party Name: ANKIT FASTENERS PVT LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00592/AM19/ | RLA File :07/24/040/00151/AM19/ | Lic.No/Date:0710113851 17.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 07.03.2019 has not yet been forwarded to Consultant (TEC-3) for examination of the case. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3).

The case stands deferred.

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| 85 | **Case No.: 13/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00494/AM19/ | RLA File :03/95/040/00554/AM19/ | Lic.No/Date:0310823772 17.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application has not yet been referred to Consultant (TEC-3) for examination as decided in the Meeting No. 10/81 dated 16.01.2019. Hence, the Committee decided to forward the copy of application to Consultant (TEC-3) for examination.

The case stands deferred.

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| 86 | **Case No.: 4/11/81-ALC2/2018** | Party Name: JLC ELECTROMET PVT. LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00620/AM19/ | RLA File :13/24/040/00100/AM19/ | Lic.No/Date:1310049076 20.09.2018 | |



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**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 25.03.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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| 87 | **Case No.: 104/10/81-ALC2/2018** | Party Name: FALCON ENTERPRISES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00585/AM19/ | RLA File :04/24/040/00123/AM19/ | Lic.No/Date:0410164709 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 88 | **Case No.: 69/10/81-ALC2/2018** | Party Name: MAN INDUSTRIES (INDIA) LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00550/AM19/ | RLA File :03/95/040/00561/AM19/ | Lic.No/Date:0310823931 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Type of weld used to manufacture pipe.

The case stands deferred.

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| 89 | **Case No.: 21/10/81-ALC2/2018** | Party Name: RR KABEL LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00502/AM19/ | RLA File :03/95/040/00634/AM19/ | Lic.No/Date:0310823939 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 90 | **Case No.: 22/10/81-ALC2/2018** | Party Name: RR KABEL LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00503/AM19/ | RLA File :03/95/040/00599/AM19/ | Lic.No/Date:0310823945 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 25.02.2019 was sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.



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| 91 | **Case No.: 23/10/81-ALC2/2018** | Party Name: RR KABEL LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00504/AM19/ | RLA File :03/95/040/00632/AM19/ | Lic.No/Date:0310823943 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 92 | **Case No.: 24/10/81-ALC2/2018** | Party Name: RR KABEL LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00505/AM19/ | RLA File :03/95/040/00593/AM19/ | Lic.No/Date:0310823944 24.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that applicant's reply dated 25.02.2019 has not yet been forwarded to Consultant (TEC-3) for examination of the case. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3).

The case stands deferred.

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| 93 | **Case No.: 103/10/81-ALC2/2018** | Party Name: JAIN FGL METAL INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00584/AM19/ | RLA File :04/24/040/00124/AM19/ | Lic.No/Date:0410164718 26.09.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164836 dated 31.10.2018:

1.

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 74040012 | Copper wire nodules scrap covered by ISRI code words Clove/Cobra/Cocoa | 190.000 M.T | 74040012 | Copper wire scrap as per ISRI code Druid **Min. Cu – 40%** | 484.35MT inclusive of 3% wastage after effecting recovery from scrap |

2. **Average percentage of Copper (Cu) in export item to be mentioned as 99%.**
3. **Average percentage of Copper (Cu) by weight in import item to be mentioned as 40%.**

RA concerned may take suitable consequential action accordingly.

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| 94 | **Case No.: 25/10/81-ALC2/2018** | Party Name: JINDAL SAW LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00506/AM19/ | RLA File :05/23/040/00278/AM19/ | Lic.No/Date:0510407943 28.09.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish



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following information as per advice of Consultant (TEC-3):

1. Type of weld used to manufacture pipe.
2. Surface area of pipe to be coated.
3. Thickness of individual coatings.
4. Net content of steel in coated pipes.

The case stands deferred.

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| 95 | **Case No.: 26/10/81-ALC2/2018** | Party Name: PRECISION WIRES INDIA LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00507/AM19/ | RLA File :03/95/040/00626/AM19/ | Lic.No/Date:0310824075 28.09.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 96 | **Case No.: 7/11/81-ALC2/2018** | Party Name: JAMMU PIGMENTS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00623/AM19/ | RLA File :13/24/040/00098/AM19/ | Lic.No/Date:1310049088 01.10.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 97 | **Case No.: 28/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00509/AM19/ | RLA File :03/95/040/00654/AM19/ | Lic.No/Date:0310824146 03.10.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 25.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 98 | **Case No.: 4/10/81-ALC2/2018** | Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00485/AM19/ | RLA File :09/24/040/00295/AM19/ | Lic.No/Date:0910066707 03.10.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant calculation of the raw material linked with export product rating and weight balance sheet as per the Appendix 4H and 4K of DGFT's Public Notice No.68/2015-20 dated 22.3.2018 as sought by DHI vide UO. No.: DES-2/TOSH/Tr-1-2019-HEI dated 16.01.2019.

The case stands deferred.

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| 99 | **Case No.: 134/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Withdrawn |
| | HQ File :01/81/050/00615/AM19/ | RLA File :34/24/040/00213/AM19/ | Lic.No/Date:3410044556 08.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that the case is already approved in Meeting No. 10/81 dated 16.01.2019. Hence, the committee decided to withdraw the case from the agenda.<br><br>Case is withdrawn. | | | |

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| 100 | **Case No.: 135/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00616/AM19/ | RLA File :34/24/040/00209/AM19/ | Lic.No/Date:3410044555 08.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 20.03.2019. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.<br><br>The case stands deferred. | | | |

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| 101 | **Case No.: 131/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00612/AM19/ | RLA File :34/24/040/00221/AM19/ | Lic.No/Date:3410044571 10.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 11.03.2019 was sent to Consultant (TEC-3) on 27.03.2019 for examination of the case. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 102 | **Case No.: 132/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00613/AM19/ | RLA File :34/24/040/00191/AM19/ | Lic.No/Date:3410044570 10.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 20.03.2019. Hence, the Committee decided to wait for reply of the applicant.<br><br>The case stands deferred. | | | |

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| 103 | **Case No.: 133/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00614/AM19/ | RLA File :34/24/040/00073/AM19/ | Lic.No/Date:3410044569 10.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 20.03.2019. Hence, the Committee decided to wait for reply of the applicant.<br><br>The case stands deferred. | | | |

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| 104 | **Case No.: 79/10/81-ALC2/2018** | Party Name: SWASTIK METAL ROLLING MILLS | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00560/AM19/ | RLA File :31/83/040/00108/AM19/ | Lic.No/Date:3110067192 10.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to MSME on 07.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind MSME for comments.<br><br>The case stands deferred. | | | |

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| 105 | **Case No.: 64/10/81-ALC2/2018** | Party Name: KANADE ANAND UDYOG PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00545/AM19/ | RLA File :03/94/040/00628/AM19/ | Lic.No/Date:0310824399 11.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019 followed by a reminder on 20.03.2019. Hence, the Committee decided to wait for reply of the applicant.<br><br>The case stands deferred. | | | |

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| 106 | **Case No.: 65/10/81-ALC2/2018** | Party Name: KANADE ANAND UDYOG PVT. LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00546/AM19/ | RLA File :03/94/040/00621/AM19/ | Lic.No/Date:0310824397 11.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019 followed by a reminder on 25.03.2019. Hence, the Committee decided to wait for reply of the applicant.<br><br>The case stands deferred. | | | |

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| 107 | **Case No.: 117/10/81-ALC2/2018** | Party Name: JAIN FGL METAL INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00598/AM19/ | RLA File :04/24/040/00154/AM19/ | Lic.No/Date:0410164778 12.10.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164836 dated 31.10.2018:

1.

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 72040012 | Copper wire nodules scrap covered by ISRI code words Clove/Cobra/Cocoa Cu content - more than 99%. To account for more than 376200 kgs of copper within the Export Product. | 380.000 MT | 72040012 | Copper wire scrap as per ISRI code Druid Min Cu Content 40% | 968.70 MT inclusive of 3% wastage after effecting 50% recovery from scrap |

2. **Average percentage of Copper (Cu) in export item to be mentioned as 99%.**
3. **Average percentage of Copper (Cu) by weight in import item to be mentioned as 40%.**

RA concerned may take suitable consequential action accordingly.

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| 108 | **Case No.: 47/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00528/AM19/ | RLA File :03/95/040/00714/AM19/ | Lic.No/Date:0310824442 15.10.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 10.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 109 | **Case No.: 128/10/81-ALC2/2018** | Party Name: WELSPUN CORP LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00609/AM19/ | RLA File :34/24/040/00222/AM19/ | Lic.No/Date:3410044590 15.10.2018 | |

**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Type of weld used to manufacture pipe.
2. Surface area of pipe to be coated.
3. Thickness of individual coatings.
4. Net content of steel in coated pipes.

The case stands deferred.

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| 110 | **Case No.: 130/10/81-ALC2/2018** | Party Name: ELEC STEEL PROCESSING INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00611/AM19/ | RLA File :34/24/040/00235/AM19/ | Lic.No/Date:3410044600 16.10.2018 | |

**Decision:** The Committee considered the case as per agenda and perused the written comments of DHI as given vide U.O. No.: DES-2/ESPI/TrCo-1-2019-HEI dated 29.01.2019 wherein DHI recommended the norms as per SION C-323. The Committee noted that SION C-323 is applicable for lamination/cut core only. Hence, the Committee, as advised by Consultant (TEC-3), decided to seek from the applicant to furnish following information:

1. Specify quantity of each type of core.
2. S.No. 11 of standard deficiency format

The case stands deferred.

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| 111 | **Case No.: 116/10/81-ALC2/2018** | Party Name: JAIN METAL ROLLING MILLS | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00597/AM19/ | RLA File :04/24/040/00125/AM19/ | Lic.No/Date:0410164797 17.10.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164836 dated 31.10.2018:

1.

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 74040012 | Copper Scrap | 20000.000 KG | 74040012 | Copper Scrap as per ISRI code Druid **Min. Cu content 40%** | 50985 kg. inclusive of 3% wastage after effecting 50% recovery from scrap |

2. **Average percentage of Copper (Cu) in export item to be mentioned as 99%.**
3. **Average percentage of Copper (Cu) by weight in import item to be mentioned as 40%.**

RA concerned may take suitable consequential action accordingly.

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| 112 | **Case No.: 35/10/81-ALC2/2018** | Party Name: PILOT INDUSTRIES LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00516/AM19/ | RLA File :05/24/040/00365/AM19/ | Lic.No/Date:0510408140 18.10.2018 | |

**Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.

The case stands deferred.

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| 113 | **Case No.: 38/10/81-ALC2/2018** | Party Name: SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00519/AM19/ | RLA File :05/24/040/00395/AM19/ | Lic.No/Date:0510408157 18.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 114 | **Case No.: 66/10/81-ALC2/2018** | Party Name: APAR INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00547/AM19/ | RLA File :03/94/040/00649/AM19/ | Lic.No/Date:0310824643 24.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 16.02.2019 has not yet been forwarded to Consultant (TEC-3) for examination of the case. Hence, the Committee decided to forward the applicant's reply to Consultant (TEC-3) for examination.<br><br>The case stands deferred. | | | |

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| 115 | **Case No.: 63/10/81-ALC2/2018** | Party Name: SAHNEY KIRKWOOD PVT. LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00544/AM19/ | RLA File :03/95/040/00764/AM19/ | Lic.No/Date:0310824725 26.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information for examination of the case as per advice of Consultant (TEC-1):<br><br>1. Justification for 48% wastage- indicating wastage at each stage of manufacturing as per drawing.<br>2. Production/Consumption data duly certified by GST.<br>3. Thickness wise quantity of imported input.<br><br>The case stands deferred. | | | |

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| 116 | **Case No.: 22/11/81-ALC2/2018** | Party Name: BELDEN INDIA PVT.LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00638/AM19/ | RLA File :31/83/040/00120/AM19/ | Lic.No/Date:3110067220 30.10.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 21.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |



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| 117 | **Case No.: 114/10/81-ALC2/2018** | Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00595/AM19/ | RLA File :04/24/040/00167/AM19/ | Lic.No/Date:0410164830 30.10.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 10.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

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| 118 | **Case No.: 29/10/81-ALC2/2018** | Party Name: STERLITE POWER TRANSMISSION LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00510/AM19/ | RLA File :03/95/040/00484/AM19/ | Lic.No/Date:0310824806 30.10.2018 | |

**Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 26.03.2019 for examination of the case. The Committee decided to wait for comments.

The case stands deferred.

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| 119 | **Case No.: 57/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| | HQ File :01/81/050/00538/AM19/ | RLA File :03/95/040/00763/AM19/ | Lic.No/Date:0310824856 01.11.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note: Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 58/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00539/AM19/ | RLA File :03/95/040/00760/AM19/ | Lic.No/Date:0310824853 01.11.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

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| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note: Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.

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| **Case No.: 74/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Approved |
| HQ File :01/81/050/00555/AM19/ | RLA File :03/95/040/00761/AM19/ | Lic.No/Date:0310824850 01.11.2018 | |

**Decision:** The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0310813249 dated 12.05.2017 **with the condition that the applicant is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:**

121

| ITCHS Code | Export item | Quantity | ITCHS Code | Import Item | Recommended Quantity |
|---|---|---|---|---|---|
| 73182990 | Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 (net content of Stainless Steel Sheet / Coils 50.223 MT) | 50.223 M.T | 72199090 | Stainless Steel Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / Duplex 2205 **of the same thickness** | Quantity of import item may be allowed as 2.55 kg/kg of export product after 1/3rd recovery |

**Note: Grade & technical specification of stainless steel should match in export & import products.**

RA concerned may take suitable consequential action accordingly.



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| 122 | **Case No.: 61/10/81-ALC2/2018** | Party Name: PHOENIX INDUSTRIES PVT. LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Withdrawn |
| | HQ File :01/81/050/00542/AM19/ | RLA File :03/95/040/00218/AM19/ | Lic.No/Date:0310824878 01.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that the case is already approved in Meeting No. 10/81 dated 16.01.2019. Hence, the committee decided to withdraw the case from the agenda.<br><br>Case is withdrawn. | | | |

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| 123 | **Case No.: 56/10/81-ALC2/2018** | Party Name: STERLITE POWER TRANSMISSION LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00537/AM19/ | RLA File :03/95/040/00683/AM19/ | Lic.No/Date:0310824865 01.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 08.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.<br><br>The case stands deferred. | | | |

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| 124 | **Case No.: 62/10/81-ALC2/2018** | Party Name: TUBACEX PRAKASH INDIA PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00543/AM19/ | RLA File :03/95/040/00788/AM19/ | Lic.No/Date:0310824907 05.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-3) seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 125 | **Case No.: 51/10/81-ALC2/2018** | Party Name: REXNORD ELECTRONICS AND CONTROLS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00532/AM19/ | RLA File :03/95/040/00665/AM19/ | Lic.No/Date:0310824928 06.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 09.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 126 | **Case No.: 41/10/81-ALC2/2018** | Party Name: SHIVALIK BIMETAL CONTROLS LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00522/AM19/ | RLA File :05/24/040/00444/AM19/ | Lic.No/Date:0510408424 15.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 11.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.<br><br>The case stands deferred. | | | |

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| 127 | **Case No.: 43/10/81-ALC2/2018** | Party Name: SHIVALIK BIMETAL CONTROLS LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00524/AM19/ | RLA File :05/24/040/00449/AM19/ | Lic.No/Date:0510408423 15.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 11.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT for comments.<br><br>The case stands deferred. | | | |

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| 128 | **Case No.: 75/10/81-ALC2/2018** | Party Name: TECHNO TRAK ENGINEERS | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00556/AM19/ | RLA File :31/83/040/00127/AM19/ | Lic.No/Date:3110067235 15.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 07.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 129 | **Case No.: 91/10/81-ALC2/2018** | Party Name: REFORM TOOLS PVT. LTD., | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00572/AM19/ | RLA File :02/24/040/00119/AM19/ | Lic.No/Date:0210208801 16.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application has not yet been forwarded to DPIIT for examination of the case as advised by MoS vide U.O. No. 2(1)/2019-TD dated 07.02.2019. Hence, the Committee decided to forward the copy of application to DPIIT.<br><br>The case stands deferred. | | | |

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| 130 | **Case No.: 93/10/81-ALC2/2018** | Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00574/AM19/ | RLA File :04/24/040/00172/AM19/ | Lic.No/Date:0410164886 16.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 04.02.2019 was sent to Consultant (TEC-1) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 131 | **Case No.: 97/10/81-ALC2/2018** | Party Name: TUBE INVESTMENTS OF INDIA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00578/AM19/ | RLA File :04/24/040/00180/AM19/ | Lic.No/Date:0410164885 16.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 11.01.2019 for examination of the case. However, no comments have been received yet. The matter was deliberated in the meeting and as per advise of Consultant(TEC-3) present in the meeting, the Committee decided to seek from the applicant to furnish following information:<br><br>1. Thickness of input and output.<br>2. Sl. No. 11 of the Standard Deficiency Format.<br><br>The case stands deferred. | | | |

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| 132 | **Case No.: 96/10/81-ALC2/2018** | Party Name: TUBE INVESTMENTS OF INDIA LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00577/AM19/ | RLA File :04/24/040/00183/AM19/ | Lic.No/Date:0410164896 19.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 11.01.2019 for examination of the case. However, no comments have been received yet. The matter was deliberated in the meeting and as per advise of Consultant(TEC-3) present in the meeting, the Committee decided to seek from the applicant to furnish following information:<br><br>1. Thickness of input and output.<br>2. Sl. No. 11 of the Standard Deficiency Format.<br><br>The case stands deferred. | | | |

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| 133 | **Case No.: 122/10/81-ALC2/2018** | Party Name: BHARAT HEAVY ELECTRICALS LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00603/AM19/ | RLA File :11/24/040/00022/AM19/ | Lic.No/Date:1110028410 20.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 21.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to remind DPIIT.<br><br>The case stands deferred. | | | |

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| 134 | **Case No.: 55/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00536/AM19/ | RLA File :03/95/040/00612/AM19/ | Lic.No/Date:0310825236 27.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 08.01.2019 for examination of the case. However, no comments have been received yet. The matter was deliberated in the meeting and decided to refer the case to Consultant (TEC-3).<br><br>The case stands deferred. | | | |

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| 135 | **Case No.: 53/10/81-ALC2/2018** | Party Name: VISHAL STEELS | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00534/AM19/ | RLA File :03/95/040/00864/AM19/ | Lic.No/Date:0310825271 28.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that DPIIT advised vide their F. No.: P-47011/81/2019-TSW dated 27.03.2019 that the case may be consulted with MSME. The matter was deliberated in the meeting and decided to refer the case to Consultant (TEC-3).<br><br>The case stands deferred. | | | |

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| 136 | **Case No.: 107/10/81-ALC2/2018** | Party Name: MANAKSIA COATED METALS AND INDUSTRIES LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00588/AM19/ | RLA File :02/24/040/00118/AM19/ | Lic.No/Date:0210208822 29.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MoS seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 137 | **Case No.: 50/10/81-ALC2/2018** | Party Name: POLYCAB WIRES PVT.LTD. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00531/AM19/ | RLA File :03/95/040/00746/AM19/ | Lic.No/Date:0310825307 30.11.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 25.01.2019 was sent to Consultant (TEC-3) on 22.03.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 138 | **Case No.: 59/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00540/AM19/ | RLA File :03/95/040/00830/AM19/ | Lic.No/Date:0310825358 03.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 139 | **Case No.: 60/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00541/AM19/ | RLA File :03/95/040/00829/AM19/ | Lic.No/Date:0310825355 03.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 140 | **Case No.: 71/10/81-ALC2/2018** | Party Name: SAHNEY KIRKWOOD PVT. LIMITED | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00552/AM19/ | RLA File :03/95/040/00913/AM19/ | Lic.No/Date:0310825416 05.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by DPIIT vide their F. No.: P-47014/13/2019-TSW dated 12.02.2019:<br><br>1. Types/Model Nos. of export items.<br>2. Stage wise wastage details for each type/model of export item.<br>3. Wastage calculation as per drawings of the export items.<br>4. Weight of export product and weight balance.<br><br>The case stands deferred. | | | |

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| 141 | **Case No.: 72/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00553/AM19/ | RLA File :03/95/040/00919/AM19/ | Lic.No/Date:0310825553 10.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 142 | **Case No.: 73/10/81-ALC2/2018** | Party Name: PARAM INDUSTRIES | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00554/AM19/ | RLA File :03/95/040/00918/AM19/ | Lic.No/Date:0310825557 10.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by MSME seeking certain information was sent to the applicant on 19.02.2019. However, no reply has been received yet. Hence, the Committee decided to send final reminder to the applicant.<br><br>The case stands deferred. | | | |

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| 143 | **Case No.: 19/11/81-ALC2/2018** | Party Name: LM WIND POWER BLADES INDIA PVT. LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00635/AM19/ | RLA File :34/24/040/00285/AM19/ | Lic.No/Date:3410044751 12.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-1) seeking certain information was sent to the applicant on 25.03.2019. However, the Committee observed that as decided in meeting No. 14/81 of NC held on 13.3.2019, the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case addressing all deficiencies as issued on 25.03.2019.<br><br>The case stands deferred. | | | |

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| 144 | **Case No.: 20/11/81-ALC2/2018** | Party Name: LM WIND POWER BLADES INDIA PVT. LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00636/AM19/ | RLA File :34/24/040/00292/AM19/ | Lic.No/Date:3410044752 12.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-1) seeking certain information was sent to the applicant on 25.03.2019. However, the Committee observed that as decided in meeting No. 14/81 of NC held on 13.3.2019, the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case addressing all deficiencies as issued on 25.03.2019.<br><br>The case stands deferred. | | | |

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| 145 | **Case No.: 21/11/81-ALC2/2018** | Party Name: LM WIND POWER BLADES INDIA PVT. LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00637/AM19/ | RLA File :34/24/040/00293/AM19/ | Lic.No/Date:3410044753 12.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and observed that a deficiency letter as raised by Consultant (TEC-1) seeking certain information was sent to the applicant on 25.03.2019. However, the Committee observed that as decided in meeting No. 14/81 of NC held on 13.3.2019, the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case addressing all deficiencies as issued on 25.03.2019.<br><br>The case stands deferred. | | | |



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| 146 | **Case No.: 15/11/81-ALC2/2018** | Party Name: ELECTRO COPPER & ALLOYS MFG. CO. | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00631/AM19/ | RLA File :02/24/040/00136/AM19/ | Lic.No/Date:0210208861 20.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 21.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.<br><br>The case stands deferred. | | | |

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| 147 | **Case No.: 12/11/81-ALC2/2018** | Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD | Meet No/Date:15/81-ALC2/2018 27.03.2019 | Deferred |
| | HQ File :01/81/050/00628/AM19/ | RLA File :04/24/040/00206/AM19/ | Lic.No/Date:0410165045 31.12.2018 | |
| | **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter as raised by Consultant (TEC-3) seeking certain information has not yet been sent to the applicant as decided in the Meeting No. 11/81 dated 30.01.2019. Hence, the Committee decided to send deficiency letter to the applicant immediately.<br><br>The case stands deferred. | | | |

## Offline Cases

| 148. | |
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| Case No. 10/8/81-ALC2/2015 | M/S. FCI OEN CONNECTORS LIMITED |
| Meeting Number:15/81 | HQ File No.:01/81/050/00154/AM16/DES-II/ |
| Dated: 27.03.2019 | RLA File No.: 10/24/040/00140/AM15/ |
| Subject: | Ratification of norms in respect of advance authorization no. 1010059108 dated 13.04.2015. |
| **Decision**: The Committee considered the case as per agenda and decided to forward the applicant's representation dated 27.02.2019 to MeitY for examination of the case.<br><br>The case stands deferred. | |

| 149. | |
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| Case No. 5/13/81-ALC2/2014 | M/S. FCI OEN CONNECTORS LIMITED |
| Meeting Number:15/81 | HQ File No.:01/81/050/00421/AM15/DES-II/ |
| Dated: 27.03.2019 | RLA File No.: 10/24/040/00058/AM15/ |
| Subject: | Fixation of norms in respect of advance authorization no. 1010058810 dated 26.09.2014. |
| **Decision**: The Committee considered the case as per agenda and noted that the case has been referred to MeitY on 25.03.2019 for examination. Hence, the Committee decided to defer the case.<br><br>The case stands deferred. | |



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| Case No.22/16/81-ALC2/2015 | M/S. L & T HYDROCARBON ENGINEERING LIMITED |
| Meeting Number:15/81 | HQ File No: 01/81/050/00297/AM16/DES-II/ |
| Dated: 27.03.2019 | RLA File No: 34/24/040/00110/AM16/ |
| Subject: | Ratification of norms in respect of Advance Authorization No. 3410041368 dated 10.07.2015. |

**Decision**: The Committee considered the case as per agenda and noted that the case has been referred to DPIIT on 22.03.2019 for examination. Hence, the Committee decided to defer the case.

The case stands deferred.

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# SDF

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| **Export Items**: | | |
| | 1 | Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers). |
| | 2 | Detail technical note on manufacturing process including the relevant flow sheet. |
| | 3 | Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. |
| | 4 | Weight of each Export Product. |
| | 5 | Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. |
| **Import Items:** | | |
| | 6 | Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product. |
| **Components:** | | |
| | 7 | Technical characteristics / part numbers, if any. |
| | 8 | Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). |
| | 9 | Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables |
| | 10 | Size and specification including grade, composition, range, thickness etc. of the items proposed for import |
| | 11 | Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc |
| | 11 (a) | Sheet layout diagram of the material indicating the wastage during blanking |
| | 12 | Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished. |
| | 13 | Weight of Steel, which requires imported welding material, giving break-up of:<br>i) Steel Plates/Sheets upto 30mm thickness<br>ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness<br>iii) Steel Plates/Sheets more than 70 mm thickness.<br>iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc. |
| | 14 | Particulars of the licenses obtained in the past and ratified by ALC (with or |

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| | | without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002. |
| | 15 | Use of export product |
| | 16 | You are advised to apply for SION. |
| | 17 | Please use expanded/full name of end product. Do not use the abbreviations/short form. |
| | **18** | -- |
| √ | **19** | **Any other information:**<br><br>The company is requested to submit information sought vide DHI deficiency letter dated 9.7.2013 relating to calculation linking EP rating with core/coil dimension & end use of items 19, 21, 22 & 26. |
| | 20 | The information called for must be submitted **in duplicate within 15 days** from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, E-mail: nc2.dgft@nic.in, Office Tel.: 23061562, Extn.267. |

(3)
27.3.19

2018 Sl. No. 11 29.11.18



Subject: **Re: FW: DL for Ratification of norms in respect of Advance Authorization No. 3110065618 dated 03.09.2015**

Date: 12/05/18 11:43 AM

From: Balanath Dumare <finance@glazium.in>

To: nc2.dgft@nic.in

Cc: A Sir <ashish@glazium.in>,
"Accounts (Glazium Facades)" <accounts@glazium.in>

Dear Sir,

As per trail mail we would like to inform you that we have already surrender/close the said license in DGFT, pune. We have not taken the benefit under below mentioned advance authorization license.

We are requesting to you kindly check your end also once for the same.

--
Thanks & Regards,
Balanath Dumbare
GLAZIUM FACADES PVT LTD
Mob No.8390900558
Email :- finance@glazium.in / accounts@glazium.in

This case to be withdrawn after Communication is received from RA-Pune.
4/12

On Tue, Dec 4, 2018 at 4:52 PM Ashish Parakh <ashish@glazium.in> wrote:

ASO(MS)
Ask for Surrender Certificate Issued by RA-Pune overmail

**From:** nc2.dgft@nic.in [mailto:nc2.dgft@nic.in]
**Sent:** Tuesday, December 4, 2018 4:48 PM
**To:** info@glazium.in
**Cc:** ashish@glazium.in
**Subject:** DL for Ratification of norms in respect of Advance Authorization No. 3110065618 dated 03.09.2015

**TIME BOUND**
**STANDARD DEFICIENCY FORMAT**
26/12

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
DES.II SECTION, ROOM NO. 404, 4TH FLOOR, UDYOG BHAWAN
NEW DELHI-110011 WEBSITE: dgft.gov.in

HQ File No: 01/81/050/00271/AM16/DES-II/

To

Dated : 4.12.2018

**GLAZIUM FACADES PRIVATE LIMITED**
Email address: info@glazium.in , ashish@glazium.in

Subject: Ratification of norms in respect of Advance Authorization No. 3110065618 dated 03.09.2015issued under Para 4.7 of HBP, Vol. I.
**Meeting No. 5/81 dated 10.10.2018.**

Sir,

Please refer to the above mentioned advance authorization, forwarded by the RLA under their file No. 31/83/040/00067/AM16/ to this office for ratification of norms. The matter has been considered by Norms Committee-II. It is requested to furnish information/ details only in respect of the point which has been tick marked below:-

**Export Items**:

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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27/3/19

संख्या
No. 17(21)/2016-IPHW

दिनांक 13.03.2019
Date

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059409 dated 13.02.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/10/AM-17/DES-11/02 dated 21.04.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 5,19,18,243.40 (US$ 7,72,018..49) and CIF value of import is Rs 3,38,76,126.17 (US$ 5,03,734.22).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
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Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(21)/2016-IPHW

Digital India
Power To Empower
स्वच्छ भारत
एक कदम स्वच्छता की ओर
ELECTRONICS INDIA
Billion Needs Million Chips

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**Annexure 'A'**

| Lic. No. 1010059409 | | | | |
|---|---|---|---|---|
| | Import item | UOM as in applied in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **IMPORT ITEMS FOR EXPORT ITEM NO. 1: Connector P/N HM2R03PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 284.57 | 130.90 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 297.65 | 136.28 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 352.84 | 173.05 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 417.01 | 205.32 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 457.69 | 228.07 |
| #6 | PHOSPHOROUS BRONZE STRIP- STDS030X369A53 | Kgs | 357.70 | 249.35 |
| 7 | RESIN - 1245103U | Kgs | 508.83 | 508.83 |
| 8 | RESIN - 10128266 | Kgs | 78.55 | 78.55 |
| 9 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 88.89 | 69.81 |
| 10 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 314.36 | 227.96 |
| 11 | NICKEL ANODE (3PINI318(KG)) | Kgs | 6.58 | 6.58 |
| 12 | NF2026 TIN (3PITL427(L)) | Ltr | 9.49 | 9.49 |
| 13 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 6.95 | 6.95 |
| 14 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 11.04 | 11.04 |
| 15 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 14.90 | 14.90 |
| 16 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 0.97 | 0.97 |
| 17 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 2.41 | 2.41 |
| 18 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 1.01 | 1.01 |
| 19 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 0.57 | 0.57 |
| 20 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 2.12 | 2.12 |
| 2 | **IMPORT ITEMS FOR EXPORT ITEM NO. 2: Connector P/N HM2R10PA5100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 1131.65 | 525.85 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 1183.68 | 547.36 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 1403.13 | 696.29 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 1658.31 | 826.19 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 1820.09 | 918.01 |
| 6 | RESIN - 1245103U | Kgs | 1902.36 | 1902.36 |
| 7 | RESIN - 10128266 | Kgs | 312.37 | 312.37 |
| 8 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 323.50 | 262.71 |
| 9 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 1130.13 | 847.18 |
| 10 | NICKEL ANODE (3PINI318(KG)) | Kgs | 22.26 | 22.25 |
| 11 | NF2026 TIN (3PITL427(L)) | Ltr | 32.13 | 32.13 |
| 12 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 23.51 | 23.51 |
| 13 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 37.38 | 37.38 |
| 14 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 50.43 | 50.43 |
| 15 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 3.27 | 3.27 |
| 16 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 8.15 | 8.15 |
| 17 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 3.41 | 3.41 |
| 18 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 1.94 | 1.94 |
| 19 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 7.17 | 7.17 |
| 3 | **IMPORT ITEMS FOR EXPORT ITEM NO. 3: Connector P/N HM2R10PA5101N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 617.69 | 284.14 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 646.09 | 295.80 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 1126.15 | 569.73 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 905.16 | 445.66 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 993.46 | 495.04 |
| #6 | PHOSPHOROUS BRONZE STRIP- STDS030X369A53 | Kgs | 834.84 | 658.78 |
| 7 | RESIN - 1245103U | Kgs | 1038.37 | 1038.37 |
| 8 | RESIN - 10128266 | Kgs | 170.50 | 170.50 |

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|---|---|---|---|---|
| 9 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 210.69 | 165.85 |
| 10 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 789.33 | 574.54 |
| 11 | NICKEL ANODE (3PINI318(KG)) | Kgs | 17.04 | 17.04 |
| 12 | NF2026 TIN (3PITL427(L)) | Ltr | 24.60 | 24.60 |
| 13 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 18.00 | 18.00 |
| 14 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 28.62 | 28.62 |
| 15 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 38.61 | 38.61 |
| 16 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 2.50 | 2.50 |
| 17 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 6.24 | 6.24 |
| 18 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 2.61 | 2.61 |
| 19 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 1.48 | 1.48 |
| 20 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 5.49 | 5.49 |
| **4** | **IMPORT ITEMS FOR EXPORT ITEM NO. 4: Connector P/N HM2R10PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 1451.77 | 675.09 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 1518.52 | 702.70 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 1800.05 | 894.01 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 2127.42 | 1060.80 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 2334.97 | 1178.72 |
| #6 | PHOSPHOROUS BRONZE STRIP- STDS030X369A53 | Kgs | 2038.85 | 1427.12 |
| 7 | RESIN - 1245103U | Kgs | 2446.70 | 2446.70 |
| 8 | RESIN - 10128266 | Kgs | 401.75 | 401.75 |
| 9 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 458.01 | 372.89 |
| 10 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 1621.83 | 1218.81 |
| 11 | NICKEL ANODE (3PINI318(KG)) | Kgs | 35.39 | 35.39 |
| 12 | NF2026 TIN (3PITL427(L)) | Ltr | 51.09 | 51.09 |
| 13 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 37.38 | 37.38 |
| 14 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 59.44 | 59.44 |
| 15 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 80.19 | 80.19 |
| 16 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 5.20 | 5.20 |
| 17 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 12.96 | 12.96 |
| 18 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 5.42 | 5.42 |
| 19 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 3.08 | 3.08 |
| 20 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 11.40 | 11.40 |
| **5** | **IMPORT ITEMS FOR EXPORT ITEM NO. 5: Connector P/N HM2R30PA5100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 1416.20 | 657.60 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 1481.32 | 684.51 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 1755.94 | 870.65 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 2075.30 | 1033.07 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 2277.76 | 1147.86 |
| 6 | RESIN - 1245103U | Kgs | 2417.24 | 2417.24 |
| 7 | RESIN - 10128266 | Kgs | 390.91 | 390.91 |
| 8 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 404.85 | 327.94 |
| 9 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 1414.31 | 1057.51 |
| 10 | NICKEL ANODE (3PINI318(KG)) | Kgs | 27.78 | 27.78 |
| 11 | NF2026 TIN (3PITL427(L)) | Ltr | 40.11 | 40.11 |
| 12 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 29.34 | 29.34 |
| 13 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 46.66 | 46.66 |
| 14 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 62.95 | 62.95 |
| 15 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 4.08 | 4.08 |
| 16 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 10.17 | 10.17 |
| 17 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 4.26 | 4.26 |
| 18 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 2.42 | 2.42 |
| 19 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 8.95 | 8.95 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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27/3/19

संख्या No. 17(22)/2016-IPHW

दिनांक Date 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059410 dated 16.02.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/11/AM-17/DES-2/01 dated 21.04.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 5,46,44,285.77 (US$ 8,12,554.44) and CIF value of import is Rs 3,45,25,841.48 (US$ 5,13,395.41).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
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DIT U.O No. 17(22)/2016-IPHW

Digital India
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स्वच्छ भारत
एक कदम स्वच्छता की ओर
ELECTRONICS INDIA
Billion Needs Million Chips

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27.3.2019

**Annexure 'A'**

| Lic. No. 1010059410 | | | | |
|---|---|---|---|---|
| | Import item | UOM as applied in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **IMPORT ITEMS FOR EXPORT ITEM NO. 1: Connector P/N HM2R30PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 466.08 | 216.27 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 487.51 | 225.12 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 577.89 | 286.30 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 682.99 | 339.70 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 749.62 | 377.44 |
| #6 | PHOSPHOROUS BRONZE STRIP- STDS030X369A53 | Kgs | 585.85 | 415.12 |
| 7 | RESIN - 1245103U | Kgs | 795.53 | 795.53 |
| 8 | RESIN - 10128266 | Kgs | 128.65 | 128.65 |
| 9 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 145.59 | 117.94 |
| 10 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 514.88 | 385.15 |
| 11 | NICKEL ANODE (3PINI318(KG)) | Kgs | 11.11 | 11.11 |
| 12 | NF2026 TIN (3PITL427(L)) | Ltr | 16.04 | 16.04 |
| 13 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 11.73 | 11.73 |
| 14 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 18.66 | 18.66 |
| 15 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 25.17 | 25.17 |
| 16 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 1.63 | 1.63 |
| 17 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 4.07 | 4.07 |
| 18 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 1.70 | 1.70 |
| 19 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 0.97 | 0.97 |
| 20 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 3.58 | 3.58 |
| 2 | **IMPORT ITEMS FOR EXPORT ITEM NO. 2: Connector P/N HM2R65PA5100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 1652.54 | 767.89 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 1728.52 | 799.31 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 2048.97 | 1016.79 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 2421.62 | 1206.48 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 2657.86 | 1340.56 |
| 6 | RESIN - 1245103U | Kgs | 2484.96 | 2484.96 |
| 7 | RESIN - 10128266 | Kgs | 438.33 | 438.33 |
| 8 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 472.41 | 383.64 |
| 9 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 1650.32 | 1237.13 |
| 10 | NICKEL ANODE (3PINI318(KG)) | Kgs | 32.50 | 32.50 |
| 11 | NF2026 TIN (3PITL427(L)) | Ltr | 46.92 | 46.92 |
| 12 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 34.33 | 34.33 |
| 13 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 54.58 | 54.58 |
| 14 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 73.64 | 73.64 |
| 15 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 4.77 | 4.77 |
| 16 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 11.90 | 11.90 |
| 17 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 4.98 | 4.98 |
| 18 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 2.83 | 2.83 |
| 19 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 10.47 | 10.47 |
| 3 | **IMPORT ITEMS FOR EXPORT ITEM NO. 3: Connector P/N HM2R65PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 1836.14 | 853.82 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 1920.56 | 888.74 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 2276.62 | 1130.70 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 2690.67 | 1341.65 |

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|---|---|---|---|---|
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 2953.16 | 1490.78 |
| #6 | PHOSPHOROUS BRONZE STRIP- STDS030X369A53 | Kgs | 2269.20 | 1588.36 |
| 7 | RESIN - 1245103U | Kgs | 2761.04 | 2761.04 |
| 8 | RESIN - 10128266 | Kgs | 487.03 | 487.03 |
| 9 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 572.75 | 466.30 |
| 10 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 2025.11 | 1521.88 |
| 11 | NICKEL ANODE (3PINI318(KG)) | Kgs | 43.73 | 43.73 |
| 12 | NF2026 TIN (3PITL427(L)) | Ltr | 63.13 | 63.13 |
| 13 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 46.19 | 46.19 |
| 14 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 73.45 | 73.45 |
| 15 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 99.09 | 99.09 |
| 16 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 6.42 | 6.42 |
| 17 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 16.01 | 16.01 |
| 18 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 6.70 | 6.70 |
| 19 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 3.80 | 3.80 |
| 20 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 14.09 | 14.09 |
| **4** | **IMPORT ITEMS FOR EXPORT ITEM NO. 4: Connector P/N HM2R95PA8100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STDS030X139A53 | Kgs | 298.56 | 138.83 |
| #2 | PHOSPHOROUS BRONZE STRIP -10074753 | Kgs | 312.26 | 145.62 |
| #3 | PHOSPHOROUS BRONZE STRIP - STDS030X179A53 | Kgs | 375.24 | 181.42 |
| #4 | PHOSPHOROUS BRONZE STRIP- 10074754 | Kgs | 438.04 | 211.13 |
| #5 | PHOSPHOROUS BRONZE STRIP- 10074755 | Kgs | 480.03 | 233.59 |
| #6 | PHOSPHOROUS BRONZE STRIP- 10074756 | Kgs | 1024.21 | 513.78 |
| #7 | PHOSPHOROUS BRONZE STRIP- 10074757 | Kgs | 571.35 | 288.43 |
| 8 | RESIN - 1245103U | Kgs | 904.92 | 904.92 |
| 9 | RESIN - 10128266 | Kgs | 63.03 | 63.03 |
| 10 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 136.38 | 111.18 |
| 11 | PALLADIUM TETRAMMINE SULPHATE (3PIPD002) | Gram | 476.43 | 313.71 |
| 12 | NICKEL ANODE (3PINI318(KG)) | Kgs | 9.42 | 9.42 |
| 13 | NF2026 TIN (3PITL427(L)) | Ltr | 13.60 | 13.60 |
| 14 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 9.95 | 9.95 |
| 15 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 15.82 | 15.82 |
| 16 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 21.34 | 21.34 |
| 17 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 1.38 | 1.38 |
| 18 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 3.45 | 3.45 |
| 19 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 1.44 | 1.44 |
| 20 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 0.82 | 0.82 |
| 21 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 3.03 | 3.03 |
| **5** | **IMPORT ITEMS FOR EXPORT ITEM NO. 5: Connector P/N 10121492-20YO7LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP STCS023X213BR550G | Kgs | 4531.86 | 2104.20 |
| 2 | RESIN - 2PBT30GFV0BKAT | Kgs | 1530.96 | 1530.96 |
| 3 | GOLD POTASSIUM CYANIDE (GPC) (3PLAU200) | Gram | 667.39 | 565.30 |
| 4 | NICKEL ANODE (3PINI318(KG)) | Kgs | 13.97 | 13.97 |
| 5 | NF2026 TIN (3PITL427(L)) | Ltr | 20.17 | 20.17 |
| 6 | GOLDEN EYE NICKEL CON (3PINI305(L)) | Ltr | 14.76 | 14.76 |
| 7 | GOLDEN EYE NICKEL MAKE UP (3PINI304(L)) | Ltr | 23.47 | 23.47 |
| 8 | NF 2019MSA 950G/L (3PITL428(L)) | Ltr | 31.66 | 31.66 |
| 9 | FB7000 BRIGHTENER (3PIAU227(L)) | Ltr | 2.05 | 2.05 |
| 10 | PALLAMET500NICONCENTR (3PIPD003(L)) | Ltr | 5.12 | 5.12 |
| 11 | GALDEN SV70 (3GALDENSV70(KG)) | Kgs | 2.14 | 2.14 |
| 12 | FB7000 BALANCER (3PIAU224(L)) | Ltr | 1.22 | 1.22 |
| 13 | PALLAMET 500 REPLENISHER (3PIPD005(L)) | Ltr | 4.50 | 4.50 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

File NO. - 17(22)/2016- IPMW

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भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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27/3/19

संख्या
No. 17(29)/2016-IPHW

दिनांक
Date 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059426 dated 04.03.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/72/AM-17/DES-2/10 dated 14.06.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 6,42,25,472.95 (US$ 9,38,283.02) and CIF value of import is Rs 3,04,32,412.58 (US$ 4,44,593.32).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
Scientist 'C'
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Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(29)/2017-IPHW

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27.3.2019

# Annexure 'A'

| Lic. No. 1010059426 | | | | |
|---|---|---|---|---|
| | **Import item** | **UOM applied DGFT** | **Qty applied in DGFT** | **Qty recommended** |
| | **IMPORT ITEM FOR EXPORT ITEM No.1 : Connector P/N 54602-3F08LF** | | | |
| * 1 | Brass Strip- STCZ 25 X 59 A RS60 G | Kgs | 1,181.78 | 782.89 |
| 2 | ARNITE TV4 260 S TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 13,215.23 | 13,215.23 |
| * 3 | PHOSPHOROUS BRONZE WIRE - PB ROUNDWIRE 0.447MM U/P | Kgs | 1,517.66 | 1,429.45 |
| 4 | GOLD PLATING SALT P/N 200019241 | Grams | 4,383.87 | 3,670.40 |
| 5 | 135759/ NICKEL ANODE SQUARE | Kgs | 22.10 | 22.10 |
| 6 | 123403/2026 N F TIN | Ltrs | 31.91 | 31.91 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 23.35 | 23.35 |
| 8 | CH0387G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 37.12 | 37.12 |
| 9 | 123393/2019 N F ACID | Ltrs | 50.08 | 50.08 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 3.25 | 3.24 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LN) | Ltrs | 8.09 | 8.09 |
| 12 | GALDEN SV 70 | Kgs | 3.39 | 3.39 |
| 13 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 1.92 | 1.92 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 7.12 | 7.12 |
| | **IMPORT ITEM FOR EXPORT ITEM No.2: Connector P/N 54602- 9F08LF** | | | |
| * 1 | Brass Strip- STCZ 25 X 59 A RS60 G | Kgs | 190.10 | 125.94 |
| 2 | ARNITE TV4 260 S TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 2,125.81 | 2,125.81 |
| * 3 | PHOSPHOROUS BRONZE WIRE - PB ROUNDWIRE 0.447MM U/P | Kgs | 244.13 | 229.94 |

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| | | | | |
|---|---|---|---|---|
| 4 | GOLD PLATING SALT P/N 200019241 | Grams | 1,343.36 | 1,124.72 |
| 5 | 135759/ NICKEL ANODE SQUARE | Kgs | 3.56 | 3.56 |
| 6 | 123403/2026 N F TIN | Ltrs | 5.13 | 5.13 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 3.76 | 3.76 |
| 8 | CH0387G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 5.97 | 5.97 |
| 9 | 123393/2019 N F ACID | Ltrs | 8.06 | 8.06 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 0.52 | 0.52 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LN) | Ltrs | 1.30 | 1.30 |
| 12 | GALDEN SV 70 | Kgs | 0.55 | 0.54 |
| 13 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.31 | 0.31 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 1.15 | 1.15 |
| | **IMPORT ITEM FOR EXPORT ITEM No. 3 : Connector P/N 54602- 910LF** | | | |
| * 1 | Brass Strip- STCZ 25 X 59 A RS60 G | Kgs | 437.61 | 289.90 |
| 2 | ARNITE TV4 260 S TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 4,292.13 | 4,292.13 |
| * 3 | PHOSPHOROUS BRONZE WIRE - PB ROUNDWIRE 0.447MM U/P | Kgs | 561.98 | 529.32 |
| 4 | GOLD PLATING SALT P/N 200019241 | Grams | 989.29 | 828.29 |
| 5 | 135759/ NICKEL ANODE SQUARE | Kgs | 8.18 | 8.18 |
| 6 | 123403/2026 N F TIN | Ltrs | 11.82 | 11.82 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 8.65 | 8.65 |
| 8 | CH0388G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 13.75 | 13.75 |
| 9 | 123393/2019 N F ACID | Ltrs | 18.55 | 18.55 |

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|---|---|---|---|---|
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 1.20 | 1.20 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LN) | Ltrs | 3.00 | 3.00 |
| 12 | GALDEN SV 70 | Kgs | 1.25 | 1.25 |
| 13 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.71 | 0.71 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 2.64 | 2.64 |
| | **IMPORT ITEMS FOR EXPORT ITEM NO. 4 : Connector P/N 7111S2015X02LF** | | | |
| * 1 | PHOSPHOROUS BRONZE Strip- PB STRIP CUSN9P48X0.157 | Kgs | 3,126.70 | 1,838.29 |
| 2 | PLASTIC RESIN- GENESTER GN2330-1 BLACK | Kgs | 4,466.45 | 4,466.45 |
| 3 | GOLD PLATING SALT P/N 200019241 | Gram | 177.02 | 135.42 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1,002.72 | 708.07 |
| 5 | 135759/ NICKEL ANODE SQUARE | Kgs | 1.04 | 1.04 |
| 6 | 123403/2026 N F TIN | Ltrs | 1.50 | 1.50 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 1.10 | 1.10 |
| 8 | CH0388G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 1.74 | 1.74 |
| 9 | 123393/2019 N F ACID | Ltrs | 2.35 | 2.35 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 0.15 | 0.15 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LN) | Ltrs | 0.38 | 0.38 |
| 12 | GALDEN SV 70 | Kgs | 0.16 | 0.16 |
| 13 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.09 | 0.09 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 0.33 | 0.33 |

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| | IMPORT ITEMS FOR EXPORT ITEM NO. 5: Connector P/N 7111S1615A02LF | | | |
|---|---|---|---|---|
| * 1 | PHOSPHOROUS BRONZE Strip- PB STRIP CUSN9P48X0.157 | Kgs | 245.36 | 145.37 |
| 2 | PLASTIC RESIN- GENESTER GN2330-1 BLACK | Kgs | 978.01 | 978.01 |
| 3 | GOLD PLATING SALT P/N 200019241 | Kgs | 359.68 | 275.16 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Grams | 1,494.51 | 1,055.35 |
| 5 | 135759/ NICKEL ANODE SQUARE | Grams | 3.06 | 3.06 |
| 6 | 123403/2026 N F TIN | Ltrs | 4.41 | 4.41 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 3.23 | 3.23 |
| 8 | CH0388G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 5.13 | 5.13 |
| 9 | 123393/2019 N F ACID | Ltrs | 6.92 | 6.92 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 0.45 | 0.45 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LN) | Ltrs | 1.12 | 1.12 |
| 12 | GALDEN SV 70 | Kgs | 0.47 | 0.47 |
| 13 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.27 | 0.27 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 0.99 | 0.98 |

* 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
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Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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27/3/19

संख्या
No. 17(30)/2016-IPHW

दिनांक
Date 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059434 dated 21.03.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/74/AM-17/DES-2/9 dated 14.06.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 2,95,74,895.88 (US$ 4,28,932.50) and CIF value of import is Rs 1,62,66,199.34 (US$ 2,35,912.97).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

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DIT U.O No. 17(30)/2016-IPHW

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ELECTRONICS INDIA
Billion Needs Million Chips

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27.3.2019

**Annexure 'A'**

| | Lic. No. 1010059434 | | | |
|---|---|---|---|---|
| | **Import item** | **UOM applied as in DGFT** | **Qty applied in DGFT** | **Qty recommended** |
| | **IMPORT ITEM FOR EXPORT ITEM No.1 : Connector P/N 10122215-08PLF** | | | |
| 1 | ARNITE TV4 260 S TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 464.19 | 464.19 |
| 2 | CONTACT PINS (86132C0169A) | Nos | 1277640.00 | 1,277,640.00 |
| 3 | CONTACT PINS (86132C0220A) | Nos | 1277640.00 | 1,277,640.00 |
| 4 | GOLD PLATING SALT P/N 200019241 | Grams | 119.39 | 101.13 |
| 5 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Grams | 544.70 | 425.88 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.97 | 1.97 |
| 7 | 123403/2026 N F TIN | Ltrs | 2.84 | 2.84 |
| 8 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 2.08 | 2.08 |
| 9 | CH0387G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 3.30 | 3.30 |
| 10 | 123393/2019 N F ACID | Ltrs | 4.45 | 4.45 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 0.29 | 0.29 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | Ltrs | 0.72 | 0.72 |
| 13 | GALDEN SV 70 | Kgs | 0.30 | 0.30 |
| 14 | 200039359 OLD N: 3544700050 FB 7000 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.17 | 0.17 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 0.63 | 0.63 |
| | **IMPORT ITEM FOR EXPORT ITEM No.2: Connector P/N 861400042LO1738LF** | | | |
| 1 | ZYTEL ® FR50 BK153JNYLON RESIN-D11088712 | Kgs | 106.30 | 106.30 |
| 2 | CONTACT PINS (86142C1135ASLF) | nos | 1369200.00 | 1,369,200.00 |
| 3 | CONTACT PINS (86142C1183ASLF) | nos | 1369200.00 | 1,369,200.00 |
| | **IMPORT ITEM FOR EXPORT ITEM No. 3 : Connector P/N 861400102YO9323LF** | | | |
| 1 | ZYTEL ® FR50 BK153JNYLON RESIN-D11088712 | Kgs | 508.12 | 508.12 |
| 2 | CONTACT PINS (86142C0113A) | Nos | 11000000.00 | 11,000,000.00 |
| 3 | GOLD PLATING SALT P/N 200019241 | Grams | 724.58 | 613.73 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Grams | 3659.31 | 2,861.10 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 8.46 | 8.46 |
| 6 | 123403/2026 N F TIN | Ltrs | 12.21 | 12.21 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | Ltrs | 8.94 | 8.94 |
| 8 | CH0387G/ GOLDENEYE NICKEL MAKEUP SOLUTION/PRODUCT CODE: 405912 | Ltrs | 14.21 | 14.21 |
| 9 | 123393/2019 N F ACID | Ltrs | 19.17 | 19.17 |

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|---|---|---|---|---|
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER GOLD PLATING REPLENISHER SOLUTION) | Ltrs | 1.24 | 1.24 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | Ltrs | 3.10 | 3.10 |
| 12 | GALDEN SV 70 | Kgs | 1.30 | 1.30 |
| 13 | 200039359 OLD N: 3542731050 BALANCER (GOLD PLATING REPLENISHER) | Ltrs | 0.74 | 0.74 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 REPLENISHER) | Ltrs | 2.73 | 2.73 |
| | **IMPORT ITEMS FOR EXPORT ITEM NO. 4 : Connecto** | | | |
| 1 | ZYTEL ® FR50 BK153J NYLON RESIN-D11088712 | Kgs | 230.73 | 230.73 |
| 2 | CONTACT PINS (86142C1135ASLF) | Nos | 2998800.00 | 2,998,800.00 |
| | **IMPORT ITEMS FOR EXPORT ITEM NO. 5: Connector P/N 0940-0127ELF** | | | |
| 1 | RESIN- ANU 180 H BLACK | Kgs | 3637.64 | 3,637.64 |
| #2 | USB CABLE P/N: 1CUSB28/1P+26/2CBK-1CUSB28/1P+26/2CBK - USB CBL28/1P+26/2C+A+E | Meter | 637776.22 | 633,566.47 |
| 3 | FERRITE CORE P/N. 1FCOREE411-0010(BRH14.2*6.5 | Nos | 314160.00 | 314,160.00 |
| 4 | CONNECTOR: RJ4510P10C15IMR - XRJ4510P10C15IMR, 10P10C, W/R KEY, 15M GOLD, -RJ4510P10C PLUG | Nos | 314160.00 | 314,160.00 |
| 5 | CONNECTOR: XUSB4MASS05NTW | Nos | 314160.00 | 314,160.00 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

File NO- 17(30)/2016- IPMW

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27/3/19

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(37)/2016-IPHW

दिनांक
Date. 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059568 dated 28.07.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/271/AM-17/DES-11/23 dated 30.09.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 3,99,48,255.50 (US$ 5,87,042.70) and CIF value of import is Rs 2,80,84,543.95 (US$ 4,12,704.54).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

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Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(37)/2016-IPHW

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ELECTRONICS INDIA
Billion Needs Million Chips

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27.3.2019

## Annexure 'A'

| Lic. No. 1010059568 | | | | |
|---|---|---|---|---|
| | Import item | UOM applied in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **CONNECTOR P/N HM2P09PD5110N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 1646.20 | 732.52 |
| 2 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 889.05 | 889.04 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 297.25 | 248.88 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1515.92 | 1171.57 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 9.98 | 9.98 |
| 6 | 123403 / 2026 N F TIN | Ltr | 14.41 | 14.41 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 10.54 | 10.54 |
| 8 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 16.76 | 16.76 |
| 9 | 123393 / 2019 N F ACID | Ltr | 22.62 | 22.62 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.47 | 1.47 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 3.66 | 3.65 |
| 12 | GALDEN SV 70 | Kgs | 1.53 | 1.53 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.87 | 0.87 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.22 | 3.22 |
| 2 | **CONNECTOR P/N HM2P09PD5111N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 1102.59 | 490.01 |
| * 2 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 517.39 | 233.99 |
| 3 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 592.44 | 592.44 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 315.59 | 262.88 |
| 5 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1628.43 | 1252.14 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 9.31 | 9.31 |
| 7 | 123403 / 2026 N F TIN | Ltr | 13.44 | 13.44 |

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| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 9.84 | 9.84 |
| 9 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 15.64 | 15.64 |
| 10 | 123393 / 2019 N F ACID | Ltr | 21.10 | 21.10 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.37 | 1.37 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 3.41 | 3.41 |
| 13 | GALDEN SV 70 | Kgs | 1.43 | 1.43 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.81 | 0.81 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.00 | 3.00 |
| **3** | **CONNECTOR P/N HM2P09PDE120N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 1992.46 | 876.50 |
| 2 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 907.98 | 907.98 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 345.83 | 288.08 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 2267.36 | 1743.42 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 10.25 | 10.24 |
| 6 | 123403 / 2026 N F TIN | Ltr | 14.79 | 14.79 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 10.82 | 10.82 |
| 8 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 17.21 | 17.21 |
| 9 | 123393 / 2019 N F ACID | Ltr | 23.21 | 23.21 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.50 | 1.50 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 3.75 | 3.71 |
| 12 | GALDEN SV 70 | Kgs | 1.57 | 1.57 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.89 | 0.89 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.30 | 3.30 |
| **4** | **CONNECTOR P/N HM2P09PDE121N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 3270.92 | 1451.49 |
| 2 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 1067.81 | 1067.81 |

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| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 565.56 | 471.11 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 2666.49 | 2050.32 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 16.87 | 16.87 |
| 6 | 123403 / 2026 N F TIN | Ltr | 24.35 | 24.35 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 17.82 | 17.82 |
| 8 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 28.33 | 28.33 |
| 9 | 123393 / 2019 N F ACID | Ltr | 38.22 | 38.22 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.48 | 2.48 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 6.18 | 6.18 |
| 12 | GALDEN SV 70 | Kgs | 2.58 | 2.58 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 1.47 | 1.47 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 5.44 | 5.44 |
| **5** | **CONNECTOR P/N HM2P11SZ5011N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 245.51 | 105.59 |
| 2 | LAPEROS E130I BK210P BLACK | Kgs | 126.15 | 126.15 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 51.86 | 43.20 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 313.95 | 241.40 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.23 | 1.23 |
| 6 | 123403 / 2026 N F TIN | Ltr | 1.78 | 1.78 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.30 | 1.30 |
| 8 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 2.07 | 2.07 |
| 9 | 123393 / 2019 N F ACID | Ltr | 2.79 | 2.79 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.18 | 0.18 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.45 | 0.45 |
| 12 | GALDEN SV 70 | Kgs | 0.19 | 0.19 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.11 | 0.11 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.40 | 0.40 |
| **6** | **CONNECTOR P/N HM2P27PDJ3R0N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 37.67 | 16.74 |

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| *2 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 2607.01 | 1147.94 |
| 3 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 1205.81 | 1205.81 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 463.86 | 386.40 |
| 5 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 3034.57 | 2333.35 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 13.63 | 13.63 |
| 7 | 123403 / 2026 N F TIN | Ltr | 19.68 | 19.68 |
| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 14.40 | 14.40 |
| 9 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 22.90 | 22.90 |
| 10 | 123393 / 2019 N F ACID | Ltr | 30.89 | 30.89 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.00 | 2.00 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.99 | 4.99 |
| 13 | GALDEN SV 70 | Kgs | 2.09 | 2.09 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 1.19 | 1.19 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 4.39 | 4.39 |
| **7** | **CONNECTOR P/N HM2P70PDE121N9LF** | | | |
| *1 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 2388.96 | 1060.11 |
| 2 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 434.12 | 434.12 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 413.06 | 344.08 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1615.08 | 1241.87 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 12.32 | 12.32 |
| 6 | 123403 / 2026 N F TIN | Ltr | 17.79 | 17.79 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 13.01 | 13.01 |
| 8 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 20.69 | 20.69 |
| 9 | 123393 / 2019 N F ACID | Ltr | 27.92 | 27.91 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.81 | 1.81 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.51 | 4.51 |
| 12 | GALDEN SV 70 | Kgs | 1.89 | 1.89 |

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| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 1.07 | 1.07 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.97 | 3.97 |
| **8** | **CONNECTOR P/N HM2P91PDJ1M0N9L1LF** | | | |
| * 1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 1152.86 | 512.34 |
| * 2 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 64.40 | 28.33 |
| 3 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 562.70 | 562.70 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 252.04 | 209.95 |
| 5 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1415.95 | 1088.76 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 7.29 | 7.29 |
| 7 | 123403 / 2026 N F TIN | Ltr | 10.52 | 10.52 |
| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 7.70 | 7.70 |
| 9 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 12.24 | 12.24 |
| 10 | 123393 / 2019 N F ACID | Ltr | 16.51 | 16.51 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.07 | 1.07 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 2.67 | 2.67 |
| 13 | GALDEN SV 70 | Kgs | 1.12 | 1.12 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.63 | 0.63 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 2.35 | 2.35 |
| **9** | **CONNECTOR P/N HM2P95PDF1J0N9LF** | | | |
| * 1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 2614.15 | 1164.72 |
| * 2 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 1022.25 | 450.81 |
| 3 | ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 949.80 | 949.80 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 649.47 | 546.53 |
| 5 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 3371.98 | 2619.25 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 21.24 | 21.24 |
| 7 | 123403 / 2026 N F TIN | Ltr | 30.66 | 30.66 |
| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 22.44 | 22.44 |

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| 9 | CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912 | Ltr | 35.67 | 35.67 |
| 10 | 123393 / 2019 N F ACID | Ltr | 48.13 | 48.13 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 3.12 | 3.12 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 7.78 | 7.78 |
| 13 | GALDEN SV 70 | Kgs | 3.25 | 3.25 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 1.85 | 1.85 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 6.84 | 6.84 |

* 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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27/3/19

Subject: **AA No 1110028230 dated 22.09.2016 of BHEL, Bhopal.**
To: Chandrakanth Reddy Mallu <nc2.dgft@nic.in>

Date: 02/01/19 03:21 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

Subject: DGFT ID No.: 01/81/50/337-AM-17/DES-2/144 Dated 24.01.2019

AA No 1110028230 dated 22.09.2016 of BHEL, Bhopal.

Inputs (Sl no. as per AA):

Item 1-percentage wastage as per SION C-297 or claimed by applicant with accountability, whichever is lower.

Item 2 to 7 – may be deleted- as requested by applicant.

NC may take a view.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/BHEL/GENR-1-2019-HEI dated 01.02.2019

Subject: **AA No 0710110550 dated 21.10.2016 of MPP Technologies, Bengaluru.** Date: 01/31/19 03:29 PM

To: Chandrakanth Reddy Mallu <nc2.dgft@nic.in> From: "HEI Division, DHI" <divhei-dhi@gov.in>

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Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

Subject: DGFT ID No.: 01/81/50/587-AM-19/DES-2/141 Dated 10.01.2019

AA No 0710110550 dated 21.10.2016 of MPP Technologies, Bengaluru.

DES-II may consider above AA on repeat basis to AA no. 0710103837 dated 01.05.2014.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/MPPT/Tr-1-2019-HEI dated 31.01.2019

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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संख्या
No. 17(41)/2016-IPHW

दिनांक
Date 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059638 dated 25.10.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/~~72~~ 415/AM-17/DES-2/10 dated 14.06.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 21,88,11,055.00 (US$ 32,29,683.47) and CIF value of import is Rs 9,65,89,930.86 (US$ 14,25,681.66).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(41)/2016-IPHW

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एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

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**Annexure 'A'**

| Lic. No. 1010059638 | | | | |
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| | Import item | UOM in applied in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **CONNECTOR P/N HM2R30PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP C5210 0.30*13.9MM | Kgs | 552.84 | 256.52 |
| #2 | PHOSPHOROUS BRONZE STRIP C5210 0.30*14.9MM | Kgs | 578.25 | 267.02 |
| #3 | PHOSPHOROUS BRONZE STRIP C5210 0.30*17.9MM | Kgs | 685.46 | 339.59 |
| #4 | PHOSPHOROUS BRONZE STRIP C5210 0.30*20.9MM | Kgs | 810.12 | 402.94 |
| #5 | PHOSPHOROUS BRONZE STRIP C5210 0.296*22.9MM | Kgs | 889.16 | 447.70 |
| #6 | PHOSPHOROUS BRONZE STRIP C5210 0.30*36.9MM | Kgs | 694.90 | 492.39 |
| 7 | RESIN VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 943.61 | 943.61 |
| 8 | RESIN VECTRA (VE) A950 VF3001 NATUARL A1-20001061 | Kgs | 152.60 | 152.60 |
| 9 | GOLD PLATING SALT (GPC) 200019241 | Gram | 172.69 | 139.90 |
| 10 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 610.72 | 456.84 |
| 11 | 135759 / NICKEL ANODE SQUARE | Kgs | 13.18 | 13.18 |
| 12 | 123403 / 2026 N F TIN | Ltr | 19.02 | 19.02 |
| 13 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 13.92 | 13.92 |
| 14 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 22.13 | 22.13 |
| 15 | 123393 / 2019 N F ACID | Ltr | 29.86 | 29.86 |
| 16 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.94 | 1.93 |
| 17 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.83 | 4.83 |
| 18 | GALDEN SV 70 | Kgs | 2.02 | 2.02 |
| 19 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 1.15 | 1.15 |
| 20 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 4.25 | 4.25 |
| 2 | **CONNECTOR P/N HM2R65PA5100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP C5210 0.30*13.9MM | Kgs | 3665.73 | 1703.38 |
| #2 | PHOSPHOROUS BRONZE STRIP C5210 0.30*14.9MM | Kgs | 3834.28 | 1773.06 |

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| #3 | PHOSPHOROUS BRONZE STRIP C5210 0.30*17.9MM | Kgs | 4545.13 | 2255.49 |
| #4 | PHOSPHOROUS BRONZE STRIP C5210 0.30*20.9MM | Kgs | 5371.75 | 2676.28 |
| #5 | PHOSPHOROUS BRONZE STRIP C5210 0.296*22.9MM | Kgs | 5895.80 | 2973.70 |
| 6 | RESIN VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 5512.26 | 5512.26 |
| 7 | RESIN VECTRA (VE) A950 VF3001 NATUARL A1-20001061 | Kgs | 972.33 | 972.33 |
| 8 | GOLD PLATING SALT (GPC) 200019241 | Gram | 1047.91 | 851.01 |
| 9 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 3660.83 | 2744.26 |
| 10 | 135759 / NICKEL ANODE SQUARE | Kgs | 72.09 | 72.09 |
| 11 | 123403 / 2026 N F TIN | Ltr | 104.08 | 104.07 |
| 12 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 76.15 | 76.15 |
| 13 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 121.08 | 121.08 |
| 14 | 123393 / 2019 N F ACID | Ltr | 163.35 | 163.35 |
| 15 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 10.58 | 10.58 |
| 16 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 26.40 | 26.40 |
| 17 | GALDEN SV 70 | Kgs | 11.04 | 11.04 |
| 18 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 6.27 | 6.27 |
| 19 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 23.23 | 23.23 |
| **3** | **CONNECTOR P/N HM2R65PA5108N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP C5210 0.30*13.9MM | Kgs | 1421.02 | 660.79 |
| #2 | PHOSPHOROUS BRONZE STRIP C5210 0.30*14.9MM | Kgs | 1486.36 | 687.81 |
| #3 | PHOSPHOROUS BRONZE STRIP C5210 0.30*17.9MM | Kgs | 1761.91 | 875.07 |
| #4 | PHOSPHOROUS BRONZE STRIP C5210 0.30*20.9MM | Kgs | 2082.36 | 1038.33 |
| #5 | PHOSPHOROUS BRONZE STRIP C5210 0.296*22.9MM | Kgs | 2285.50 | 1153.74 |
| #6 | PHOSPHOROUS BRONZE STRIP C5210 0.30*36.9MM | Kgs | 1756.18 | 1229.26 |
| 7 | RESIN VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 2136.82 | 2136.82 |
| 8 | RESIN VECTRA (VE) A950 VF3001 NATUARL A1-20001061 | Kgs | 376.92 | 376.92 |
| 9 | GOLD PLATING SALT (GPC) 200019241 | Gram | 443.26 | 360.87 |
| 10 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1567.27 | 1177.81 |

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| 11 | 135759 / NICKEL ANODE SQUARE | Kgs | 33.84 | 33.84 |
| 12 | 123403 / 2026 N F TIN | Ltr | 48.86 | 48.86 |
| 13 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 35.75 | 35.75 |
| 14 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 56.84 | 56.84 |
| 15 | 123393 / 2019 N F ACID | Ltr | 76.69 | 76.69 |
| 16 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 4.97 | 4.97 |
| 17 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 12.39 | 12.39 |
| 18 | GALDEN SV 70 | Kgs | 5.18 | 5.18 |
| 19 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 2.94 | 2.94 |
| 20 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 10.91 | 10.91 |
| **4** | **CONNECTOR P/N HM2R95PA8100N9LF** | | | |
| #1 | PHOSPHOROUS BRONZE STRIP C5210 0.30*13.9MM | Kgs | 908.03 | 422.24 |
| #2 | PHOSPHOROUS BRONZE STRIP C5210 0.30*14.9MM | Kgs | 949.68 | 442.89 |
| #3 | PHOSPHOROUS BRONZE STRIP C5210 0.30*17.9MM | Kgs | 1141.22 | 551.75 |
| #4 | PHOSPHOROUS BRONZE STRIP C5210 0.30*20.9MM | Kgs | 1332.23 | 642.11 |
| #5 | PHOSPHOROUS BRONZE STRIP C5210 0.296*22.9MM | Kgs | 1459.93 | 710.44 |
| #6 | PHOSPHOROUS BRONZE STRIP C5210 0.30*25.9MM | Kgs | 3114.98 | 1562.59 |
| #7 | PHOSPHOROUS BRONZE STRIP C5210 0.30*28.9MM | Kgs | 1737.69 | 877.21 |
| 8 | RESIN VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 2752.17 | 2752.17 |
| 9 | RESIN VECTRA (VE) A950 VF3001 NATUARL A1-20001061 | Kgs | 191.68 | 191.68 |
| 10 | GOLD PLATING SALT (GPC) 200019241 | Gram | 414.77 | 338.14 |
| 11 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1448.99 | 954.10 |
| 12 | 135759 / NICKEL ANODE SQUARE | Kgs | 28.64 | 28.64 |
| 13 | 123403 / 2026 N F TIN | Ltr | 41.35 | 41.35 |
| 14 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 30.26 | 30.26 |
| 15 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 48.11 | 48.11 |
| 16 | 123393 / 2019 N F ACID | Ltr | 64.91 | 64.90 |
| 17 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 4.21 | 4.21 |

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| 18 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 10.49 | 10.49 |
| 19 | GALDEN SV 70 | Kgs | 4.39 | 4.39 |
| 20 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 2.49 | 2.49 |
| 21 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 9.23 | 9.23 |
| **5** | **CONNECTOR P/N 10121492-20YO7LF** | | | |
| **#1** | PB STRIP STCS 023 X 213 B R550 G | Kgs | 5631.11 | 2614.60 |
| 2 | ARNITE ® TV4 260 S TN.00.19- T.I NO.39079150 THERMOPLAS | Kgs | 1902.32 | 1902.32 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 829.27 | 702.41 |
| 4 | 135759 / NICKEL ANODE SQUARE | Gram | 17.36 | 17.36 |
| 5 | 123403 / 2026 N F TIN | Kgs | 25.07 | 25.07 |
| 6 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 18.34 | 18.34 |
| 7 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 29.16 | 29.16 |
| 8 | 123393 / 2019 N F ACID | Ltr | 39.34 | 39.34 |
| 9 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.55 | 2.55 |
| 10 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 6.36 | 6.36 |
| 11 | GALDEN SV 70 | Kgs | 2.66 | 2.66 |
| 12 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 1.51 | 1.51 |
| 13 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 5.60 | 5.59 |
| **6** | **CONNECTOR P/N 10122215-08PLF** | | | |
| 1 | ARNITE ® TV4 260 S TN.00.19- T.I NO.39079150 THERMOPLAS | Kgs | 528.99 | 528.99 |
| 2 | CONTACT PINS (86132C0169A) | Nos | 1456.00 | 1456.00 |
| 3 | CONTACT PINS (86132C0220A) | Nos | 1456.00 | 1456.00 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 136.06 | 115.25 |
| 5 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 620.74 | 485.34 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 2.24 | 2.24 |
| 7 | 123403 / 2026 N F TIN | Ltr | 3.23 | 3.23 |
| 8 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 2.37 | 2.37 |
| 9 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 3.76 | 3.76 |
| 10 | 123393 / 2019 N F ACID | Ltr | 5.07 | 5.07 |
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.33 | 0.33 |

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| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.82 | 0.82 |
| 13 | GALDEN SV 70 | Kgs | 0.34 | 0.34 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 0.20 | 0.19 |
| 15 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 0.72 | 0.72 |
| **7** | **CONNECTOR P/N 861400042LO1738LF** | | | |
| 1 | ZYTEL ® FR50 BK153J NYLON RESIN-D11088712 | Kgs | 160.24 | 160.24 |
| 2 | CONTACT PINS (86142C1135ASLF) | Nos | 2064.00 | 2064.00 |
| 3 | CONTACT PINS (86142C1183ASLF) | Nos | 2064.00 | 2064.00 |
| **8** | **CONNECTOR P/N 861400102YO9323LF** | | | |
| 1 | ZYTEL ® FR50 BK153J NYLON RESIN-D11088712 | Kgs | 875.81 | 875.81 |
| 2 | CONTACT PINS (86142C0113A) | Nos | 18960.00 | 18960.00 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 1248.91 | 1057.85 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 6307.32 | 4931.50 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 14.58 | 14.58 |
| 6 | 123403 / 2026 N F TIN | Ltr | 21.05 | 21.05 |
| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 15.40 | 15.40 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 24.49 | 24.49 |
| 9 | 123393 / 2019 N F ACID | Ltr | 33.04 | 33.04 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.14 | 2.14 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 5.34 | 5.34 |
| 12 | GALDEN SV 70 | Kgs | 2.23 | 2.23 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 1.27 | 1.27 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 4.70 | 4.70 |
| **9** | **CONNECTOR P/N 861400041LO1737LF** | | | |
| 1 | ZYTEL ® FR50 BK153J NYLON RESIN-D11088712 | Kgs | 278.22 | 278.22 |
| 2 | CONTACT PINS (86142C1135ASLF) | Nos | 3616.00 | 3616.00 |
| **10** | **CONNECTOR P/N 54602-3F08LF** | | | |
| #1 | BRASS STRIP-STCZ 25 X 59 A R560 G | Kgs | 879.66 | 582.75 |
| 2 | ARNITE ® TV4 260 S TN.00.19- T.I NO.39079150 THERMOPLAS | Kgs | 9836.76 | 9836.76 |
| #3 | PB ROUNDWIRE 0.447MM U/P | Kgs | 1129.67 | 1064.01 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 3263.14 | 2732.06 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 16.45 | 16.45 |
| 6 | 123403 / 2026 N F TIN | Ltr | 23.75 | 23.75 |

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| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 17.38 | 17.38 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 27.63 | 27.63 |
| 9 | 123393 / 2019 N F ACID | Ltr | 37.28 | 37.28 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.42 | 2.42 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 6.02 | 6.02 |
| 12 | GALDEN SV 70 | Kgs | 2.52 | 2.52 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 1.43 | 1.43 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 5.30 | 5.30 |
| **11** | **CONNECTOR P/N 54602-9F08LF** | | | |
| #1 | BRASS STRIP-STCZ 25 X 59 A R560 G | Kgs | 294.73 | 195.25 |
| 2 | ARNITE ® TV4 260 S TN.00.19- T.I NO.39079150 THERMOPLASTIC POLYESTER/POLYBUTELENE TEREPHALATE | Kgs | 3295.83 | 3295.82 |
| #3 | PB ROUNDWIRE 0.447MM U/P | Kgs | 378.50 | 356.50 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 2082.72 | 1743.76 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 5.51 | 5.51 |
| 6 | 123403 / 2026 N F TIN | Ltr | 7.96 | 7.96 |
| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 5.82 | 5.82 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 9.26 | 9.26 |
| 9 | 123393 / 2019 N F ACID | Ltr | 12.49 | 12.49 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.81 | 0.81 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 2.02 | 2.02 |
| 12 | GALDEN SV 70 | Kgs | 0.84 | 0.84 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 0.48 | 0.48 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 1.78 | 1.78 |
| **12** | **CONNECTOR P/N 54602-910LF** | | | |
| #1 | BRASS STRIP-STCZ 25 X 59 A R560 G | Kgs | 599.33 | 397.04 |

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| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.13 | 0.13 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.33 | 0.33 |
| 12 | GALDEN SV 70 | Kgs | 0.14 | 0.14 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 0.08 | 0.08 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 0.29 | 0.29 |
| **14** | **CONNECTOR P/N 7111S1615A02LF** | | | |
| #1 | PB STRIP 0.1X26MM | Kgs | 728.71 | 431.73 |
| 2 | PLASTIC RESIN- GENESTER GN2330-1 BLACK | Kgs | 2904.65 | 2904.65 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 1068.25 | 817.21 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 4438.64 | 3134.36 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 9.08 | 9.08 |
| 6 | 123403 / 2026 N F TIN | Ltr | 13.10 | 13.10 |
| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 9.59 | 9.59 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 15.24 | 15.24 |
| 9 | 123393 / 2019 N F ACID | Ltr | 20.57 | 20.56 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.33 | 1.33 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 3.32 | 3.32 |
| 12 | GALDEN SV 70 | Kgs | 1.39 | 1.39 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 0.79 | 0.79 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 2.93 | 2.92 |
| **15** | **CONNECTOR P/N 89006-143LF** | | | |
| 1 | TERMINAL METRAL HEADER - 60047 902LF | Nos | 2577.07 | 2577.07 |
| 2 | TERMINAL METRAL HEADER - 60047 904LF | Nos | 644.27 | 644.27 |
| 3 | CONVERGED HSG-5X6P-98371-101 | Nos | 107378.00 | 107378.00 |
| **16** | **CONNECTOR P/N 73935-1002LF** | | | |
| 1 | TERAMINAL METRAL HEADER-60047-902LF | Nos | 6225.41 | 6225.41 |
| 2 | 5R PF HSG METRAL-98371-107 | Nos | 37.06 | 37.06 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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| 2 | ARNITE ® TV4 260 S TN.00.19- T.I. NO. 39079150 THERMOPLSTIC POLYSTER/POLYBUTELENE TEREPHALATE | Kgs | 5878.35 | 5878.35 |
| #3 | PB ROUNDWIRE 0.447MM U/P | Kgs | 769.67 | 724.93 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 1354.90 | 1134.39 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 11.21 | 11.21 |
| 6 | 123403 / 2026 N F TIN | Ltr | 16.18 | 16.18 |
| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 11.84 | 11.84 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 18.83 | 18.83 |
| 9 | 123393 / 2019 N F ACID | Ltr | 25.40 | 25.40 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.65 | 1.65 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.11 | 4.10 |
| 12 | GALDEN SV 70 | Kgs | 1.72 | 1.72 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) | Ltr | 0.98 | 0.98 |
| 14 | 00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher | Ltr | 3.61 | 3.61 |
| **13** | **CONNECTOR P/N 7111S2015X02LF** | | | |
| #1 | PB STRIP CUSN9P4X80.157 | Kgs | 2678.87 | 1575.00 |
| 2 | PLASTIC RESIN- GENESTER GN2330-1 BLACK | Kgs | 3826.73 | 3826.73 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 151.67 | 116.03 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 859.10 | 606.66 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 0.89 | 0.89 |
| 6 | 123403 / 2026 N F TIN | Ltr | 1.28 | 1.28 |
| 7 | CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911 | Ltr | 0.94 | 0.94 |
| 8 | CH0388G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405912 | Ltr | 1.49 | 1.49 |
| 9 | 123393 / 2019 N F ACID | Ltr | 2.01 | 2.01 |

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भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(3)/2017-IPHW
No.....

दिनांक 13.03.2019
Date.....

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059661 dated 06.12.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/446/AM-17/DES-2/30 dated 27.12.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 22,64,22,958.33 (US$33,49,452.05) and CIF value of import is Rs 11,79,84,191.86 (US$ 17,45,328.28).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(3)/2016-IPHW

Digital India
Power To Empower
स्वच्छ भारत
एक कदम स्वच्छता की ओर
ELECTRONICS INDIA
Billion Needs Million Chips

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**Annexure 'A'**

| Lic No. 1010059661 | | | | |
|---|---|---|---|---|
| | Import item | UOM applied as in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **CONNECTOR P/N 10123437-001LF** | | | |
| ** 1 | CU SILVER ALLOY STRIP (U/PC18080 CUALLOY 0.5X35MM) | Kgs | 7848.47 | 4427.77 |
| 2 | **CONNECTOR P/N 10123439-001LF** | | | |
| ** 1 | CU SILVER ALLOY STRIP (U/PC18080 CUALLOY 0.5X35MM) | Kgs | 7880.08 | 4445.60 |
| 3 | **CONNECTOR P/N 10123440-001LF** | | | |
| ** 1 | C2600U/P BRASS 0.5X26MM BRASS STRIP | Kgs | 16764.28 | 9278.89 |
| 2 | ZYTEL ® FR50 BK505 NYLON RESIN- D12540424 | Kgs | 7997.06 | 7997.06 |
| 4 | **CONNECTOR P/N 86093487313H55UPLF** | | | |
| ** 1 | U/P CU ZN 37.57X21.30MMYLW BRASS STRIP | Kgs | 1055.37 | 474.08 |
| ** 2 | U/P CU ZN 37.57X26.30MMYLW BRASS STRIP | Kgs | 1091.66 | 520.01 |
| ** 3 | U/P CU ZN 37.57X31.30MMYLW BRASS STRIP | Kgs | 1498.35 | 699.80 |
| ** 4 | C52100 0.60MM X 15.00MM PHOSPHOROUS BRONZE STRIP | Kgs | 214.42 | 107.74 |
| 5 | ARNITE TV4 260 S KN.01.74-T.I.NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 1741.09 | 1741.09 |
| 6 | GOLD PLATING SALT P/N 200019241 | Gram | 511.45 | 434.73 |
| 7 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 975.71 | 765.55 |
| 5 | **CONNECTOR P/N 86093967113755ELF** | | | |
| ** 1 | U/P CU ZN 37.57X21.30MMYLW BRASS STRIP | Kgs | 1418.20 | 637.07 |
| ** 2 | U/P CU ZN 37.57X26.30MMYLW BRASS STRIP | Kgs | 1466.98 | 698.79 |
| ** 3 | U/P CU ZN 37.57X31.30MMYLW BRASS STRIP | Kgs | 2013.49 | 940.40 |
| 4 | ARNITE TV4 260 S KN.01.74-T.I.NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 1962.88 | 1962.88 |
| 5 | GOLD PLATING SALT P/N 200019241 | Gram | 687.28 | 584.19 |
| 6 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1311.16 | 1028.75 |
| 6 | **CONNECTOR P/N 10126800-001LF** | | | |
| ** 1 | COLD ROLLED STEEL STRIP 0.8 X 19.3MM | Kgs | 3727.53 | 2163.99 |
| ** 2 | PHOSPHOROUS BRONZE STRIP (PB STRIP 0.795 X 22.5MM) | Kgs | 6436.17 | 4140.12 |
| ** 3 | ULTRAMID B3ZG6 BLACK 30564 POLYAMIDE | Kgs | 5214.82 | 3310.83 |
| 7 | **CONNECTOR P/N 10126771-001LF** | | | |
| ** 1 | COLD ROLLED STEEL STRIP 0.8 X 19.3MM | Kgs | 7272.04 | 4825.99 |
| # 2 | NORYL POLYPHENELYNE OXIDE PX1600X/701 | Kgs | 0 | 0.00 |
| 8 | **CONNECTOR P/N 89006-116LF** | | | |

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|---|---|---|---|---|
| **1 | PHOSPHOROUS BRONZE STRIP (SPECIAL BRASS C44250 0.52 X 23MM) | Kgs | 19059.74 | 8506.47 |
| 2 | VECTRA E130i VF2201 NATURAL N A I | Kgs | 6270.01 | 6270.01 |
| 3 | GOLD PLATING SALT P/N 200019241 | Gram | 3358.78 | 2854.96 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 18012.05 | 15240.97 |
| **9** | **CONNECTOR P/N 89047-102LF** | | | |
| **1 | PHOSPHOROUS BRONZE STRIP (PB STRIP 0.2 X 22.2MM) | Kgs | 2383.09 | 1280.74 |
| **2 | PHOSPHOROUS BRONZE STRIP (PB STRIP 0.2 X 25MM) | Kgs | 1352.09 | 721.55 |
| **3 | PHOSPHOROUS BRONZE STRIP (PB STRIP 0.2 X 28MM) | Kgs | 1555.24 | 799.46 |
| **4 | PHOSPHOROUS BRONZE STRIP (PB STRIP 0.2 X 31MM) | Kgs | 1661.18 | 848.61 |
| 5 | VECTRA E130i VF2201 NATURAL N A I | Kgs | 2537.63 | 2537.63 |
| 6 | GENESTAR GN2330-1 NATURAL | Kgs | 1903.36 | 1591.91 |
| 7 | GOLD PLATING SALT P/N 200019241 | Gram | 460.02 | 391.02 |
| 8 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 2806.96 | 2202.38 |
| **10** | **CONNECTOR P/N HM2R10PA5100N9LF** | | | |
| **1 | C5210 0.30*13.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 944.75 | 464.86 |
| **2 | C5210 0.30*14.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1004.98 | 487.64 |
| **3 | C5210 0.30*17.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1212.11 | 634.01 |
| **4 | C5210 0.30*20.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1434.25 | 745.10 |
| **5 | C5210 0.296*22.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1550.36 | 825.48 |
| 6 | LAPEROS GA130 VF2201 NATURAL | Kgs | 2119.00 | 2119.00 |
| 7 | VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 395.13 | 395.13 |
| 8 | GOLD PLATING SALT P/N 200019241 | Gram | 263.93 | 224.34 |
| 9 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1079.74 | 847.18 |
| **11** | **CONNECTOR P/N HM2R10PA5108N9LF** | | | |
| **1 | C5210 0.30*13.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1215.08 | 597.88 |
| **2 | C5210 0.30*14.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1292.54 | 627.17 |
| **3 | C5210 0.30*17.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1558.94 | 815.43 |
| **4 | C5210 0.30*20.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1844.65 | 958.30 |
| **5 | C5210 0.296*22.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1993.98 | 1061.68 |

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| ** 6 | C5210 0.30*36.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1674.75 | 1282.36 |
| 7 | LAPEROS GA130 VF2201 NATURAL | Kgs | 2725.33 | 2725.33 |
| 8 | VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 508.19 | 206.54 |
| 9 | GOLD PLATING SALT P/N 200019241 | Gram | 379.04 | 322.18 |
| 10 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1547.05 | 1213.84 |
| **12** | **CONNECTOR P/N HM2R65PA5100N9LF** | | | |
| ** 1 | C5210 0.30*13.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1379.61 | 678.83 |
| ** 2 | C5210 0.30*14.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1467.56 | 712.10 |
| ** 3 | C5210 0.30*17.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1770.03 | 925.84 |
| ** 4 | C5210 0.30*20.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 2094.42 | 1088.06 |
| ** 5 | C5210 0.296*22.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 2263.97 | 1205.43 |
| 6 | LAPEROS GA130 VF2201 NATURAL | Kgs | 2732.95 | 2732.95 |
| 7 | VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 497.07 | 497.07 |
| 8 | GOLD PLATING SALT P/N 200019241 | Gram | 385.41 | 327.60 |
| 9 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1576.74 | 1237.13 |
| **13** | **CONNECTOR P/N HM2R65PA5108N9LF** | | | |
| ** 1 | C5210 0.30*13.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1536.77 | 756.17 |
| ** 2 | C5210 0.30*14.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1634.75 | 793.22 |
| ** 3 | C5210 0.30*17.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1971.68 | 1031.31 |
| ** 4 | C5210 0.30*20.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 2333.03 | 1212.02 |
| ** 5 | C5210 0.296*22.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 2521.89 | 1342.76 |
| ** 6 | C5210 0.30*36.9MM PHOSPHOROUS BRONZE STRIP | Kgs | 1863.97 | 1427.24 |
| 7 | LAPEROS GA130 VF2201 NATURAL | Kgs | 3044.29 | 3044.29 |
| 8 | VECTRA (VE) E130i VF2201 NATURAL A1-27000408 | Kgs | 553.69 | 553.69 |
| 9 | GOLD PLATING SALT P/N 200019241 | Gram | 473.38 | 402.38 |
| 10 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | Gram | 1932.61 | 1516.35 |

**#Note** : Due to some pricing issue, the party has decided not to ues this material for production. They have requested to ignore this item while fixing norms for AA No. 1010059661.

**

1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(22)/2017-IPHW

दिनांक
Date 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059691 dated 13.01.2017 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/608/AM-17/DES-2/38 dated 02.03.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 6,44,84,737.31 (US$ 9,29,174.89) and CIF value of import is Rs 2,73,19,816.55 (US$ 3,93,657.30).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

ASO (DM)
① Take a Xcopy of Comments
② Segregate and include in file concern
③ Include in next meeting where Norms are recommended
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(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(22)/2017-IPHW

concern to DES-II Section may pl. see for n.a.
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ADG. DGFT (S. Reddy)
DES-II

Digital India
Power To Empower

स्वच्छ भारत
एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

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**Annexure 'A'**

| Lic No. 1010059691 | | | | |
|---|---|---|---|---|
| | Import item | UOM applied as in DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **CONNECTOR P/N D09P24A4GX00LF** | | | |
| #1 | SMDS 058X205 A55 PB STRIP | Kgs | 317.60 | 194.98 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 804.02 | 804.02 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 51.72 | 43.96 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.12 | 1.12 |
| 5 | 123403 / 2026 N F TIN | Ltr | 1.62 | 1.62 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.18 | 1.18 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.78 | 1.78 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.41 | 0.41 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.10 | 0.10 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.36 | 0.36 |
| 2 | **CONNECTOR P/N D09P24A6GV00LF** | | | |
| #1 | SMDS 058X205 A55 PB STRIP | Kgs | 174.50 | 106.72 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 441.76 | 441.76 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 58.90 | 50.07 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 504.96 | 396.20 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 0.62 | 0.62 |
| 6 | 123403 / 2026 N F TIN | Ltr | 0.89 | 0.89 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 0.65 | 0.65 |
| 8 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.98 | 0.98 |
| 9 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.23 | 0.23 |

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| 10 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.05 | 0.05 |
| 11 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.20 | 0.20 |
| **3** | **CONNECTOR P/N D09S24B4 GV00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 365.21 | 216.47 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 1071.54 | 1071.54 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 42.66 | 36.26 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.29 | 1.29 |
| 5 | 123403 / 2026 N F TIN | Ltr | 1.86 | 1.86 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.36 | 1.36 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.05 | 2.05 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.47 | 0.47 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.11 | 0.11 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.42 | 0.42 |
| **4** | **CONNECTOR P/N D15P24A4GV00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 533.97 | 324.56 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 879.79 | 879.79 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 86.11 | 73.19 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.86 | 1.86 |
| 5 | 123403 / 2026 N F TIN | Ltr | 2.69 | 2.69 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.97 | 1.97 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.96 | 2.96 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.68 | 0.68 |
| 9 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.16 | 0.16 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.60 | 0.60 |

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| **5** | **CONNECTOR P/N D15S91C4PL00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 333.17 | 177.72 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 682.99 | 682.99 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 38.96 | 33.11 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.18 | 1.18 |
| 5 | 123403 / 2026 N F TIN | Ltr | 1.70 | 1.70 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.25 | 1.25 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.87 | 1.87 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.43 | 0.43 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.10 | 0.10 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.38 | 0.38 |
| **6** | **CONNECTOR P/N D25P24A4GV00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 758.37 | 405.70 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 875.64 | 875.64 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 124.81 | 106.09 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 2.70 | 2.70 |
| 5 | 123403 / 2026 N F TIN | Ltr | 3.90 | 3.90 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 2.85 | 2.85 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 4.28 | 4.28 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.99 | 0.99 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.24 | 0.24 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.87 | 0.87 |
| **7** | **CONNECTOR P/N D25P24A6GV00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 320.49 | 170.69 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 366.12 | 366.12 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 108.17 | 91.95 |

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| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 927.39 | 727.64 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.13 | 1.13 |
| 6 | 123403 / 2026 N F TIN | Ltr | 1.63 | 1.63 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.19 | 1.19 |
| 8 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.79 | 1.79 |
| 9 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.41 | 0.41 |
| 10 | 2000393959 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.10 | 0.10 |
| 11 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.36 | 0.36 |
| **8** | **CONNECTOR P/N D25S24A4GV00LF** | | | |
| #1 | SMDS 058X205 A55 PB STRIP | Kgs | 637.99 | 330.11 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 963.56 | 963.56 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 443.51 | 376.98 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 2.32 | 2.32 |
| 5 | 123403 / 2026 N F TIN | Ltr | 3.34 | 3.34 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 2.45 | 2.45 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 3.67 | 3.67 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.85 | 0.85 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.20 | 0.20 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.75 | 0.75 |
| **9** | **CONNECTOR P/N ICD15S13E4GX00LF** | | | |
| #1 | C521000 0.2 X 23.9MM PB STRIP | Kgs | 74.50 | 47.87 |
| #2 | C521000 0.2 X 29.9MM PB STRIP | Kgs | 100.48 | 60.63 |
| #3 | C521000 0.2 X 33.9MM PB STRIP | Kgs | 104.96 | 65.88 |
| 4 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 729.98 | 729.98 |
| 5 | GOLD PLATING SALT (GPC) 200019241 | Gram | 47.46 | 40.34 |

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| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 1.51 | 1.51 |
| 7 | 123403 / 2026 N F TIN | Ltr | 2.17 | 2.17 |
| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.59 | 1.59 |
| 9 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 2.39 | 2.39 |
| 10 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.55 | 0.55 |
| 11 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.13 | 0.13 |
| 12 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.49 | 0.49 |
| **10** | **CONNECTOR P/N ICD15S13E6GV00LF** | | | |
| **#1** | C521000 0.2 X 23.9MM PB STRIP | Kgs | 35.34 | 22.44 |
| **#2** | C521000 0.2 X 29.9MM PB STRIP | Kgs | 46.29 | 28.06 |
| **#3** | C521000 0.2 X 33.9MM PB STRIP | Kgs | 53.28 | 31.97 |
| 4 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 337.97 | 337.97 |
| 5 | GOLD PLATING SALT (GPC) 200019241 | Gram | 51.58 | 43.84 |
| 6 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 439.36 | 344.73 |
| 7 | 135759 / NICKEL ANODE SQUARE | Kgs | 0.70 | 0.70 |
| 8 | 123403 / 2026 N F TIN | Ltr | 1.01 | 1.01 |
| 9 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 0.74 | 0.74 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.10 | 1.10 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.26 | 0.26 |
| 12 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.06 | 0.06 |
| 13 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.22 | 0.22 |
| **11** | **CONNECTOR P/N LD09P24A4GV00LF** | | | |
| **#1** | SMDS 058X205 A55 PB STRIP | Kgs | 269.20 | 165.27 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 681.51 | 681.51 |

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| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 43.84 | 37.26 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 0.95 | 0.95 |
| 5 | 123403 / 2026 N F TIN | Ltr | 1.37 | 1.37 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 1.00 | 1.00 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 1.50 | 1.50 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.35 | 0.35 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.08 | 0.08 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.31 | 0.31 |
| **12** | **CONNECTOR P/N DBP25P465TXLF** | | | |
| 1 | ARNITE ® TV4 260 S 99.99.99. -T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 281.75 | 281.75 |
| **13** | **CONNECTOR P/N DDPL50P365GTXLF** | | | |
| 1 | ARNITE ® TV4 260 S 99.99.99. -T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 90.50 | 90.50 |
| **14** | **CONNECTOR P/N HM2P09PA5110AALF** | | | |
| #1 | C44750 SPLBRS 0.45X16.9-SPECIAL BRASS (S30) STRIP | Kgs | 296.62 | 139.02 |
| 2 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 184.43 | 184.43 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 772.79 | 656.87 |
| 4 | 135759 / NICKEL ANODE SQUARE | Kgs | 2.19 | 2.19 |
| 5 | 123403 / 2026 N F TIN | Ltr | 3.16 | 3.16 |
| 6 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 2.31 | 2.31 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 3.47 | 3.47 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 0.80 | 0.80 |
| 9 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.19 | 0.19 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 0.70 | 0.70 |

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| 15 | **CONNECTOR P/N HM2P66PDK3E5N9LF** | | | |
| #1 | C44750 SPLBRS 0.45X28.0 SPECIAL BRASS (S30) STRIP | Kgs | 22.06 | 10.34 |
| #2 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 1066.56 | 494.27 |
| 3 | ARNITE ® TV4 261 SF TN.0019-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | Kgs | 357.11 | 357.11 |
| 4 | GOLD PLATING SALT (GPC) 200019241 | Gram | 223.73 | 190.17 |
| 5 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1261.64 | 989.90 |
| 6 | 135759 / NICKEL ANODE SQUARE | Kgs | 6.94 | 6.94 |
| 7 | 123403 / 2026 N F TIN | Ltr | 10.02 | 10.02 |
| 8 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 7.33 | 7.33 |
| 9 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 11.01 | 11.01 |
| 10 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 2.54 | 2.54 |
| 11 | 200039359 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 0.60 | 0.60 |
| 12 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 2.24 | 2.24 |
| 16 | **CONNECTOR P/N HM2P71PDE121N9LF** | | | |
| #1 | C44750 SPLBRS 0.45X32.5 SPECIAL BRASS (S30) STRIP | Kgs | 1767.08 | 819.50 |
| 2 | ARNITE TV4 261 SF TN.00.19-T.I. NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE | Kgs | 578.93 | 578.93 |
| 3 | GOLD PLATING SALT (GPC) 200019241 | Gram | 362.74 | 308.33 |
| 4 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 1650.01 | 1294.63 |
| 5 | 135759 / NICKEL ANODE SQUARE | Kgs | 11.23 | 11.23 |
| 6 | 123403 / 2026 N F TIN | Ltr | 16.21 | 16.21 |
| 7 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 11.86 | 11.86 |
| 8 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 17.81 | 17.81 |
| 9 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.11 | 4.11 |
| 10 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.98 | 0.98 |

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| 11 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.62 | 3.62 |
| 17 | **CONNECTOR P/N HM2R01PA510JN9LF** | | | |
| #1 | C5210 0.30*13.9MM PB STRIP | Kgs | 393.00 | 193.37 |
| #2 | C5210 0.30*14.9MM PB STRIP | Kgs | 418.05 | 202.85 |
| #3 | C5210 0.30*17.9MM PB STRIP | Kgs | 504.22 | 263.74 |
| #4 | C5210 0.30*20.9MM PB STRIP | Kgs | 596.62 | 309.95 |
| #5 | C5210 0.296*22.9MM PB STRIP | Kgs | 644.92 | 343.38 |
| #6 | C5210 0.30*36.9MM PB STRIP | Kgs | 526.95 | 395.08 |
| 7 | LAPROS GA130 VF2201 NATURAL | Kgs | 894.12 | 831.20 |
| 8 | VECTRA (VE) A950 VF3001 NATURAL A1-20001061 | Kgs | 164.37 | 164.37 |
| 9 | GOLD PLATING SALT (GPC) 200019241 | Gram | 324.51 | 275.83 |
| 10 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 449.15 | 352.41 |
| 11 | 135759 / NICKEL ANODE SQUARE | Kgs | 11.59 | 11.59 |
| 12 | 123403 / 2026 N F TIN | Ltr | 16.73 | 16.73 |
| 13 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 12.24 | 12.24 |
| 14 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 18.38 | 18.38 |
| 15 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 4.24 | 4.24 |
| 16 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 1.01 | 1.01 |
| 17 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 3.73 | 3.73 |
| 18 | **CONNECTOR P/N HM2R0PA510JN9LF** | | | |
| #1 | C5210 0.30*13.9MM PB STRIP | Kgs | 313.40 | 154.21 |
| #2 | C5210 0.30*14.9MM PB STRIP | Kgs | 333.38 | 161.76 |
| #3 | C5210 0.30*17.9MM PB STRIP | Kgs | 402.09 | 210.32 |
| #4 | C5210 0.30*20.9MM PB STRIP | Kgs | 475.78 | 247.17 |
| #5 | C5210 0.296*22.9MM PB STRIP | Kgs | 514.29 | 273.83 |
| #6 | C5210 0.30*36.9MM PB STRIP | Kgs | 369.79 | 277.25 |
| 7 | LAPROS GA130 VF2201 NATURAL | Kgs | 646.20 | 646.20 |
| 8 | VECTRA (VE) A950 VF3001 NATURAL A1-20001061 | Kgs | 86.90 | 86.90 |

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| 9 | GOLD PLATING SALT (GPC) 200019241 | Gram | 238.23 | 202.50 |
| 10 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 358.18 | 281.03 |
| 11 | 135759 / NICKEL ANODE SQUARE | Kgs | 9.04 | 9.04 |
| 12 | 123403 / 2026 N F TIN | Ltr | 13.05 | 13.05 |
| 13 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 9.54 | 9.54 |
| 14 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 14.33 | 14.33 |
| 15 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 3.31 | 3.31 |
| 16 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.79 | 0.79 |
| 17 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 2.91 | 2.91 |
| **19** | **CONNECTOR P/N HM2R02PA5100N9CLF** | | | |
| #1 | C5210 0.30*13.9MM PB STRIP | Kgs | 225.65 | 111.03 |
| #2 | C5210 0.30*14.9MM PB STRIP | Kgs | 240.03 | 116.47 |
| #3 | C5210 0.30*17.9MM PB STRIP | Kgs | 289.50 | 151.43 |
| #4 | C5210 0.30*20.9MM PB STRIP | Kgs | 342.56 | 177.96 |
| #5 | C5210 0.296*22.9MM PB STRIP | Kgs | 370.29 | 197.16 |
| 6 | LAPROS GA130 VF2201 NATURAL | Kgs | 521.91 | 521.91 |
| 7 | VECTRA (VE) A950 VF3001 NATURAL A1-20001061 | Kgs | 62.57 | 62.57 |
| 8 | GOLD PLATING SALT (GPC) 200019241 | Gram | 63.04 | 53.58 |
| 9 | PALLADIUM TETRAMMINE SULPHATE 400012275 | Gram | 257.89 | 202.34 |
| 10 | 135759 / NICKEL ANODE SQUARE | Kgs | 5.42 | 5.42 |
| 11 | 123403 / 2026 N F TIN | Ltr | 7.83 | 7.83 |
| 12 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 5.73 | 5.73 |
| 13 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 8.60 | 8.60 |
| 14 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 1.99 | 1.99 |
| 15 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.47 | 0.47 |
| 16 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 1.75 | 1.75 |

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| 20 | **CONNECTOR P/N HM2R10PA51000AALF** | | | |
| #1 | C5210 0.30*13.9MM PB STRIP | Kgs | 235.80 | 116.02 |
| #2 | C5210 0.30*14.9MM PB STRIP | Kgs | 250.83 | 121.71 |
| #3 | C5210 0.30*17.9MM PB STRIP | Kgs | 302.53 | 158.24 |
| #4 | C5210 0.30*20.9MM PB STRIP | Kgs | 357.97 | 185.97 |
| #5 | C5210 0.296*22.9MM PB STRIP | Kgs | 386.95 | 206.03 |
| 6 | LAPROS GA130 VF2201 NATURAL | Kgs | 528.88 | 528.88 |
| 7 | VECTRA (VE) A950 VF3001 NATURAL A1-20001061 | Kgs | 98.62 | 98.62 |
| 8 | GOLD PLATING SALT (GPC) 200019241 | Gram | 517.46 | 439.84 |
| 9 | 135759 / NICKEL ANODE SQUARE | Kgs | 5.67 | 5.67 |
| 10 | 123403 / 2026 N F TIN | Ltr | 8.18 | 8.18 |
| 11 | CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911 | Ltr | 5.98 | 5.98 |
| 12 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | Ltr | 8.99 | 8.99 |
| 13 | 00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI) | Ltr | 2.07 | 2.07 |
| 14 | 200039359 OLD N: 3542731050 FB 7000 BALANCER 9GOLD PLATING REPLENISHER) | Ltr | 0.49 | 0.49 |
| 15 | 00010063341 (PALLADIUM REPLENISHER) PALLMET ™ 500 REPLENISHER | Ltr | 1.83 | 1.83 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

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भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

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संख्या
No. 17(23)/2017-IPHW

दिनांक
Date. 13.03.2019

**Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059721 dated 15.02.2017 issued in favour of M/s FCI OEN Connectors ltd Kerala.**

Reference DGFT O. M NO. 01/81/50/647/AM-17/DES-2/39 dated 24.03.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 5,05,45,309.21 (US$ 7,34,670.19) and CIF value of import is Rs 2,73,89,454.26 (US$ 3,98,102.53).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'**.

(Saurabh Ranjan)
Scientist 'C'
Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(23)/2017-IPHW

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ELECTRONICS INDIA
Billion Needs Million Chips

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# Annexure 'A'

| Lic. No. 1010059721 | | | | |
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| | Import item | UOM as in applied DGFT | Qty applied in DGFT | Qty recommended |
| 1 | **Connector Part Number (FG) HM2R10PA5100N9CLF** | | | |
| #1 | C52100 0.30 * 13.9mm PHOSPHOROUS BRONZE strip | KGS. | 314.40 | 154.70 |
| #2 | C52100 0.30 * 14.9mm PHOSPHOROUS BRONZE strip | KGS. | 334.44 | 162.28 |
| #3 | C52100 0.30 * 17.9mm PHOSPHOROUS BRONZE strip | KGS. | 403.37 | 210.99 |
| #4 | C52100 0.30 * 20.9mm PHOSPHOROUS BRONZE strip | KGS. | 477.30 | 247.96 |
| #5 | C52100 0.30 * 22.9mm PHOSPHOROUS BRONZE strip | KGS. | 515.94 | 274.71 |
| 6 | LAPEROS GA 130 VF2201 NATURAL | KGS. | 802.57 | 802.57 |
| 7 | VECTRA (VE) A950 VF3001 NATURAL A1-20001061 | KGS. | 131.49 | 131.49 |
| 8 | GOLD PLATING SALT P/N 200019241 | GRAM | 87.83 | 74.66 |
| 9 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 359.32 | 281.93 |
| 10 | 135759 / NICKEL ANODE SQUARE | KGS. | 7.55 | 7.55 |
| 11 | 123403 / 2026 N F TIN | LTR | 10.91 | 10.91 |
| 12 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 7.98 | 7.98 |
| 13 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 11.98 | 11.98 |
| 14 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 2.77 | 2.77 |
| 15 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.66 | 0.66 |
| 16 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 2.43 | 2.43 |
| 2 | **Connector Part Number (FG) 86093968124H55V1LF** | | | |
| #1 | C51100 0.246 X 23.5MM PB STRIP (PHOSPHOROUS BRONZE STRIP) | KGS. | 1738.67 | 915.87 |
| 2 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 1035.60 | 1035.59 |
| 3 | GOLD PLATING SALT P/N 200019241 | GRAM | 302.59 | 257.20 |

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| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 1266.44 | 993.67 |
| 5 | 135759 / NICKEL ANODE SQUARE | KGS. | 9.85 | 9.85 |
| 6 | 123403/2026 N F TIN | LTR | 14.22 | 14.22 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 10.40 | 10.40 |
| 8 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 15.62 | 15.62 |
| 9 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 3.61 | 3.61 |
| 10 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.86 | 0.86 |
| 11 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 3.17 | 3.17 |
| **3** | **Connector Part Number (FG) 860949648124755V1LF** | | | |
| #1 | C51100 0.246 X 23.5MM PB STRIP (PHOSPHOROUS BRONZE STRIP) | KGS. | 1168.34 | 623.17 |
| 2 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 1115.26 | 1115.26 |
| 3 | GOLD PLATING SALT P/N 200019241 | GRAM | 217.24 | 184.66 |
| 4 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 909.24 | 713.40 |
| 5 | 135759 / NICKEL ANODE SQUARE | KGS. | 6.93 | 6.93 |
| 6 | 123403/2026 N F TIN | LTR | 10.00 | 10.00 |
| 7 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 7.32 | 7.32 |
| 8 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 10.99 | 10.99 |
| 9 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 2.54 | 2.54 |
| 10 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.60 | 0.60 |
| 11 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 2.23 | 2.23 |
| **4** | **Connector Part Number (FG) 86093487313755ELF** | | | |
| #1 | U/PCU ZN 37.57X21.30MMYLW BRASS STRIP | KGS. | 292.40 | 131.35 |

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| #2 | U/PCU ZN 37.57X26.30MMYLW BRASS STRIP | KGS. | 302.45 | 144.07 |
| #3 | U/PCU ZN 37.57X31.30MMYLW BRASS STRIP | KGS. | 415.13 | 193.88 |
| 4 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 482.38 | 482.38 |
| 5 | GOLD PLATING SALT P/N 200019241 | GRAM | 141.70 | 120.44 |
| 6 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 270.33 | 212.10 |
| 7 | 135759 / NICKEL ANODE SQUARE | KGS. | 2.55 | 2.54 |
| 8 | 123403/2026 N F TIN | LTR | 3.67 | 3.67 |
| 9 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 2.69 | 2.69 |
| 10 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 4.04 | 4.04 |
| 11 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 0.93 | 0.93 |
| 12 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.22 | 0.22 |
| 13 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 0.82 | 0.82 |
| **5** | **Connector Part Number (FG) 86093487313H55ELF** | | | |
| #1 | U/PCU ZN 37.57X21.30MMYLW BRASS STRIP | KGS. | 359.40 | 161.45 |
| #2 | U/PCU ZN 37.57X26.30MMYLW BRASS STRIP | KGS. | 371.76 | 177.09 |
| #3 | U/PCU ZN 37.57X31.30MMYLW BRASS STRIP | KGS. | 510.26 | 238.32 |
| #4 | C51100 0.595 X 25.3MM PB STRIP | KGS. | 106.66 | 48.85 |
| 5 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 592.93 | 592.93 |
| 6 | GOLD PLATING SALT P/N 200019241 | GRAM | 174.17 | 148.05 |
| 7 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 332.28 | 260.71 |
| 8 | 135759 / NICKEL ANODE SQUARE | KGS. | 3.26 | 3.26 |
| 9 | 123403/2026 N F TIN | LTR | 4.70 | 4.70 |
| 10 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 3.44 | 3.44 |

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| | | | | |
|---|---|---|---|---|
| 11 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 5.17 | 5.17 |
| 12 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 1.19 | 1.19 |
| 13 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.28 | 0.28 |
| 14 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 1.05 | 1.05 |
| **6** | **Connector Part Number (FG) 7111S1615A01LF** | | | |
| #1 | PB STRIP 0.1X26MM PB STRIP | KGS. | 302.87 | 171.39 |
| #2 | CONTACT PIN: P05815R,REV.E1.2 SWITCH CONTACT | KGS. | 48.52 | 44.35 |
| 3 | PLASTIC RESIN - GENESTAR GN2330-1 BLCK | KGS. | 1309.88 | 1309.88 |
| 4 | GOLD PLATING SALT P/N 200019241 | GRAM | 320.62 | 272.52 |
| 5 | PALLADIUM (II) TETRAMMINE SULPHATE 400012275 | GRAM | 2355.13 | 1847.87 |
| 6 | 135759 / NICKEL ANODE SQUARE | KGS. | 4.30 | 4.30 |
| 7 | 123403/2026 N F TIN | LTR | 6.20 | 6.20 |
| 8 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 4.54 | 4.54 |
| 9 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 6.82 | 6.81 |
| 10 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 1.57 | 1.57 |
| 11 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.37 | 0.37 |
| 12 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 1.39 | 1.38 |
| **7** | **Connector Part Number (FG) 54602-9F08LF** | | | |
| #1 | PB ROUNDWIRE 0.447MM U/P PB STRIP | KGS. | 357.40 | 337.96 |
| 2 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 1724.35 | 1724.35 |
| 3 | GOLD PLATING SALT P/N 200019241 | GRAM | 4102.96 | 3487.52 |
| 4 | 135759 / NICKEL ANODE SQUARE | KGS. | 11.25 | 11.24 |
| 5 | 123403/2026 N F TIN | LTR | 16.23 | 16.23 |

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|---|---|---|---|---|
| 6 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 11.88 | 11.88 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 17.83 | 17.83 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 4.12 | 4.12 |
| 9 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 0.98 | 0.98 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 3.62 | 3.62 |
| **8** | **Connector Part Number (FG) 54602-310002LF** | | | |
| #1 | PB ROUNDWIRE 0.447MM U/P PB STRIP | KGS. | 474.83 | 472.07 |
| 2 | ARNITE ® TV4 260 S KN.01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE | KGS. | 2665.16 | 2665.16 |
| 3 | GOLD PLATING SALT P/N 200019241 | GRAM | 916.51 | 779.04 |
| 4 | 135759 / NICKEL ANODE SQUARE | KGS. | 14.94 | 14.94 |
| 5 | 123403/2026 N F TIN | LTR | 21.57 | 21.57 |
| 6 | CH0387G/ GOLDENEYE NICKEL CONC/ PRODUCT CODE: 405911 | LTR | 15.78 | 15.78 |
| 7 | 200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION) | LTR | 23.69 | 23.69 |
| 8 | 00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 5.47 | 5.47 |
| 9 | 200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER | LTR | 1.30 | 1.30 |
| 10 | 00010063341 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI) | LTR | 4.81 | 4.81 |

# 1/3 Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold.

file No. - 17(23)/2017-IPMW

13/23

Subject: **AA No 0510405916 dated 23.03.2018 of Gruner , New Delhi,**
To: Chandrakanth Reddy Mallu <nc2.dgft@nic.in>

Date: 01/31/19 03:23 PM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

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27/3/19

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

Subject: DGFT ID No.: 01/81/50/00047-AM-19/DES-2/146 Dated 25.01.2019

AA No 0510405916 dated 23.03.2018 of Gruner , New Delhi,

Export Product- Relay (26500 Nos.)

Input(sl no as per AA):-

Item 1,2 and 3- 5300 nos with accountability.

Item 4, 5- 106000 nos with accountability.

Item 6- 26500 nos with accountability.

Item 7- as per C-1647.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/GIPL/RELY-1-2019-HEI

dated 31 .01.2019

Subject: **AA No 3410044397 dated 08.08.2018 of TBEA Energy**
To: Chandrakanth Reddy Mallu <nc2.dgft@nic.in>

Date: 01/16/19 02:38 PM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

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27/3/19

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

**OFFICE MEMORANDUM**

Subject: DGFT ID No.: 01/81/50/605-AM-19/DES-2/140 Dated 09.01.2019

AA No 3410044397 dated 08.08.2018 of TBEA Energy

In view of information indicated at para B of Appendix 4E of Application provided , the description of the Export product is not compatible with the inputs.

DES-II may please see for n/a.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/TBEA/Tr-1-2019-HEI dated 16.01.2019

Subject: **AA No 0910066707 dated 03.10.2018 of Toshiba, Hyderabad**
To: Chandrakanth Reddy Mallu <nc2.dgft@nic.in>

Date: 01/16/19 02:41 PM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

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27/3/19

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

**OFFICE MEMORANDUM**

Subject: DGFT ID No.: 01/81/50/485-AM-19/DES-2/135 Dated 08.01.2019

AA No 0910066707 dated 03.10.2018 of Toshiba, Hyderabad

Since calculation of the raw materials linked with the EP rating and weight balance has not been provided in the application forwarded, it is requested to provide the requisite information as per the appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/TOSH/Tr-1-2019-HEI dated 16 .01.2019

Subject: **AA No 3410044600 dated 16.10.2018 of Elec Steel Processing Industries, Vadodara.**
To: nc2.dgft@nic.in

Date: 01/29/19 10:28 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

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27/3/19

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

Subject: DGFT ID No.: 01/81/50/611-AM-19/DES-2/885 Dated 09.01.2019

AA No 3410044600 dated 16.10.2018 of Elec Steel Processing Industries, Vadodara.

DES-II may consider the percentage wastage as per C-323 or claimed by the applicant whichever is lower.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-II
Deptt. of HI, UO No DES-2/ESPI/TrCo-1-2019-HEI dated .01.2019

शुल्क मुक्त योजना- 2

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27/3/2019

विषय:- प्रकिया पुस्तक (खण्ड) के पैरा 4.7 के अनुसार मानदण्डों की पुष्टि अग्रिम लाइसेंस सं० 0310825416 दिनांक 05.12.2018

साहनी किर्कवुड प्राइवेट लिमिटेड के आवेदन की प्रति अपर महानिदेशक विदेश व्यापार के कार्यालय मुम्बई ने निर्यात मद इंजीनियरिंग के लिए मानदण्डों के निर्धारण हेतु अग्रेषित की है। आयात निर्यात प्रपत्र के परिशिष्ट-11 क और उप खण्ड 2 में पार्टी के आवेदन की एक प्रति इसके संलग्नकों के साथ संलग्न की गई है।

उक्त मामले में अपनी टिप्पणियाँ इस कार्यालय को अविलम्ब प्रस्तुत करने का अनुरोध किया जाता है। मामलें को 16.01.2019 को सूचीबध्द किया जाना अपेक्षित है।

(श्री चंद्रकांत रेड्डी)
सहायक विदेश व्यापार महानिदेशालय
फोन न० :23061562एक्स 229

श्री संदीप चौहान,
विकास अधिकारी,
औद्योगिक नीति एवं संवर्धन विभाग,
उद्योग भवन, नई दिल्ली।

डीजीएफटी यू.ओ. सं. 01/81/50/552/एएम-19/शुल्क मुक्त योजना-2/874 दिनांक 07.01.2019

Department for promotion of industry and Internal Trade (TS Section)

M/s Sahney Kirkwood Pvt Ltd, Mumbai AA No. 0310825416 Dt. 05.12.2018

The firm may be requested to provide following information :

i. Types/model Nos of Export Items
ii. Stage wise wastage details for each type/model of Export item
iii. Wastage calculation as per drawings of the export items.
iv. Weight of export product and weight balance.

FTDO, Shri Chandrakant Reddy, Assistant DGFT
Fille No.P-47014/13/2019-TSW Dated 12.02.2019

Seema 12/2/2019
(Seema Bai Meena)
ASO